

(c) whether the Banks maintain the accounts of such notes and nobody can exchange them without signatures ;

(d) whether Government propose to demonetise the notes of these three denominations without giving any prior notice in this regard ; and

(e) if not, the action proposed to be taken by Government to check concentration of wealth in the hands of a few persons ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) The number of notes of Rs. 10,000/—, Rs. 5,000/—and Rs. 1,000/—denominations in circulation at the end of March 1969, March 1970 and March 1971 was as under :

Denomination	End of March		
	1969	1970	1971
Rs. 10,000/—	7,730	6,280	980
Rs. 5,000/—	38,020	26,620	43,080
Rs. 1,000/—	5,15,900	5,05,000	4,50,900

(b) The percentages of the notes in these denominations to the total value of currency in circulation as on 31-3-1971 are as follows :—

Denomination	Percentage
Rs. 10,000/—	0.02
Rs. 5,000/—	0.48
Rs. 1,000/—	1.01

(c) The Reserve Bank of India maintains a record of the issues and cancellations of these high denomination notes in its offices and they are exchanged freely over its counters without obtaining the signatures of the tenderers. The position in this regard in respect of commercial banks is being ascertained.

(d) There is no such proposal.

(e) This has to be achieved by various fiscal and legislative measures.

Appeal received from Calcutta claims Bureau re : Nationalisation of General Insurance.

5065. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of FINANCE be pleased to state :

(a) whether Government have received any appeal by the Calcutta Claims Bureau Employees Union in regard to the nationalisation of General Insurance ; and

(b) if so, Government's reaction thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI) : (a) Yes, Sir.

(b) The matter will be gone into sympathetically at the appropriate time.

Unearthing of Bootlegger' Racket in Hyderabad

5066. SHRI M. KATHAMUTHU : Will the Minister of FINANCE be pleased to state :

(a) whether a big racket involving illicit manufacture of alcohol with the backing of a well-known financing family was unearthed recently in Hyderabad.

(b) whether illicit liquor was regularly transported to Poona, Nagpur and other areas in Maharashtra by this racket ; and

(c) whether all culprits involved in this racket have been arrested ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) to (c). The information is being collected and will be placed on the table of the House.

Decision to set up a Marine Training Institute near Paradeep Port

5067. SHRI NIHAR LASKAR :
SHRI S. M. KRISHNA :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it has been decided to set up a marine training institute near Paradeep port ; and

(b) if so, the expenditure involved thereon and when the Institute will start functioning ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) (a) There is no proposal to set up a marine training institute near Paradeep port under consideration of Government

(b) Does not arise

State Transport Minister's Meeting

5068 SHRI NIHAR LASKAR
SHRI S M KRISHNA

Will the Minister of SHIPPING AND TRANSPORT be pleased to state

(a) whether he called a meeting of the State Transport Ministers on the 25th June, 1971, in Delhi,

(b) if so, how many State Transport Ministers attended the meeting, and

(c) the subjects discussed and decisions taken at the meeting ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) (a) and (b) Yes A meeting was convened under the Chairmanship of the Union Minister of Parliamentary Affairs and Shipping and Transport on the 26th June, 1971, in Delhi. The Transport Ministers of Haryana and Himachal Pradesh, the Deputy Minister of Transport, Jammu and Kashmir, the Chief Executive Councillor, Delhi and the Secretary, Home Department, Punjab attended the meeting

(c) The following subjects were discussed —

(1) Extension of the reciprocal agreement between the States of Punjab, Haryana, Jammu and Kashmir and Delhi in regard to the operation of the passenger services on the Delhi-Jammu route

(2) Revival of reciprocal agreement between the Government of Jammu

and Kashmir and Delhi Administration, for direct movement of goods vehicles from Jammu to Delhi for transportation of fruit etc

In regard to (1), it was agreed that the existing passenger services between Delhi and Jammu (two trips daily each way) would be allowed to continue for a period of one year with effect from the 1st July, 1971, on an *ad hoc* basis

It was further agreed that the Delhi-Jammu route would be surveyed to assess whether the existing services were adequate or whether any increase in the number of trips was called for

As regards (2), it was agreed that direct goods services between Jammu and Delhi for transportation of fruit and other essential commodities should be resumed. It was further agreed that the intervening States of Punjab and Haryana would give the Jammu and Kashmir and Delhi vehicles necessary corridor facilities subject to payment of both motor vehicle tax and goods tax by Jammu and Kashmir vehicles, and only goods tax by the Delhi vehicles

The decisions were subject to approval by the respective State Governments

Raising of Additional Resources by State for their approved Annual Plan

5069 SHRI NIHAR LASKAR
SHRI S M KRISHNA

Will the Minister of FINANCE be pleased to state

(a) whether Central Government have asked 15 States to make efforts to raise additional resources of Rs 100 crores so that their approved annual plan for the year 1971-72 is successfully implemented ;

(b) if so, the names of these States and their reaction thereto ,

(c) whether these are the States who had agreed to raise about Rs. 145 crores as additional resources in the year 1969-70 but they fell short of Rs 100 crores ; and

(d) whether States demands for the year 1971-72 have been met only in respect of 4 States and if so, the names of those States.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) to (d). The Government of India have been urging all States to mobilise additional resources for financing their annual plans. In 1971-72 eight State Governments viz, Andhra Pradesh, Bihar, Gujarat, Jammu & Kashmir, Kerala, Nagaland, Rajasthan and Tamil Nadu have so far announced new taxation measures which are expected to yield an amount of Rs. 28.56 crores in the current financial year.

Tamil Nadu Government's Decision to Scrap Prohibition

5070. SHRI NIHAR LASKAR :
SHRI S M KRISHNA :
SHRI P. K. DEO .

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether attention of Government has been drawn to the Tamil Nadu Government's decision to scrap prohibition in that State from August 30, 1971 ; and

(b) if so, the reaction of the Union Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : (a) We have not received any communication from the Government of Tamil Nadu on the subject.

(b) Does not arise.

Abolition of Scheme of Post-Matric Educational Assistance to Hill People of Darjeeling District

5071. SHRI RATTANLAL BRAHMAN : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government have abolished the scheme which had been introduced in 1962 and was meant for post-matric educational assistance to the hill people of Darjeeling District, West Bengal ;

(b) is so, the reasons for the abolition of the same ;

(c) whether Government propose to revive the same scheme ; and

(d) if so, when the decision is likely to be taken ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) to (d). The required information is being collected from the Government of West Bengal and will be laid on the Table of the Sabha as soon as possible.

Enhancement in the Ratio of Cash Reserves to be Deposited by Nationalised Banks with Reserve Bank of India

5072 SHRI PHOOL CHAND VERMA : Will the Minister of FINANCE be pleased to state :

(a) whether the Reserve Bank of India has enhanced the statutory ratio of cash reserves required to be deposited by the nationalised banks with the Reserve Bank of India ; and

(b) if so, the reasons therefor and its effect on small scale industries sector in getting loans liberally ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) No, Sir.

(b) Does not arise.

कम्पनियों के निदेशकों का चुनाव करने की प्रक्रिया में परिवर्तन

5073. श्री फूलचन्द वर्मा : क्या कम्पनी कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने कम्पनियों के निदेशकों के चुनाव में आनुपातिक प्रतिनिधित्व द्वारा वोट डालने की प्रक्रिया में सुधार करने सम्बन्धी प्रस्ताव पर कोई निर्णय लिया है ; और

(ख) यदि हाँ, तो इसकी प्रमुख विशेषताएं क्या हैं ?

कम्पनी कार्य मंत्री (श्री रघुनाथ रेड्डी) :
(क) और (ख). कम्पनी अधिनियम की धारा 265 के अन्तर्गत आनुपातिक प्रतिनिधित्व के ढंग का अभिस्वीकरण वर्तमान में कम्पनियों के लिए ऐच्छिक है। कुछ परिस्थितियों में क्या इसे बन्धनीय बनाया जाना चाहिए, का एक प्रस्ताव, सरकार के विचाराधीन है।

AVRO-748 used on domestic routes

5074. SHRI S. M. BANERJEE : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether more AVRO-748 are being used on domestic routes ;

(b) what is the number of AVROS with the Indian Airlines at present ; and

(c) whether some more are likely to be purchased from the Hindustan Aeronautics Limited, Kanpur in 1971 and if so, the number thereof ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :
(a) Ten HS-748 aircraft are available for operations at present as against seven during the second week of April, 1971.

(b) Fourteen.

(c) Indian Airlines have placed an order for ten more with HAL which are expected to be received over the next two years.

बिहार के लौरिया, डोनों और रामपुरवा का पर्यटन केन्द्रों के रूप में विकास

5075. श्री विभूति मिश्र : क्या पर्यटन और मागरी विभाग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बिहार के चम्पारन जिले के लौरिया, डोनों और रामपुरवा में तीन बौद्ध-स्तम्भ हैं और केसरिया में एक बौद्ध-स्तूप है ; और

(ख) यदि हां, तो क्या इन स्थानों का पर्यटन केन्द्रों के रूप में विकास करने का कोई प्रस्ताव विचाराधीन है ?

पर्यटन और मागरी विभाग मंत्री (डॉ० कर्ण सिंह) : (क) जी हां।

(ख) केन्द्रीय क्षेत्र के अन्तर्गत बिहार में बौद्ध-राजगिर-नालन्दा के बौद्ध कांम्प्लेक्स में पर्यटक सुविधाओं के विकास को प्राथमिकता दी जा रही है।

डुमरिया घाट बिहार में राष्ट्रीय राज-मार्ग पर पुल का निर्माण

5076. श्री विभूति मिश्र : क्या नौबहन और परिकहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राष्ट्रीय राजमार्ग के ऊपर डुमरिया घाट (बिहार) के स्थान पर एक पुल का निर्माण किया जा रहा है।

(ख) यदि हां, तो क्या राष्ट्रीय राजमार्ग पर डुमरिया घाट से रेक्सोल और रेक्सोल से काठमंडू को छपरा (चम्पारन-बिहार) ही मब से निकट है ; और

(ग) यदि हां, तो क्या सरकार डुमरिया घाट से छपरा तक ट्रंक राजमार्ग बनाने पर विचार कर रही है ?

संसदीय कार्य तथा नौबहन और परिकहन मंत्री (श्री राज बहादुर) : (क) जी, हां।

(ख) छपरा या छपवा (चम्पारन-बिहार) डुमरियाघाट का रेक्सोल से जोड़ने वाले तथा पीपराकोठी और मोतीहारी से होकर काठमंडू जाने वाले मौजूदा राष्ट्रीय राजमार्ग पर है।

(ग) इन परिस्थितियों के अधीन छपरा या छपवा (चम्पारन-बिहार) को सीधे डुमरियाघाट से जोड़ने वाले अन्य राष्ट्रीय राजमार्ग के निर्माण का कोई प्रस्ताव नहीं है।

Grant for sending Contingent of Indian Players to 1972 Olympic Games

5077. SHRI D. K. PANDA : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the amount to be provided by Government for sending a contingent of Indian players and sportsmen to the 1972 Olympic Games to be held at Munich ; and

(b) whether, while providing the grant, Government would ensure that only those persons who have performances to their credit in athletics are sent ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : (a) The amount to be provided by Government for the contingent for 1972 Olympic Games will depend upon the size of the contingent to be selected by the Indian Olympic Association

(b) As usual, the Indian Olympic Association, will lay down qualifying standards for selection of athletes for participation in the Olympics.

Medical Examination of Students in Schools

5078. SHRI D. K. PANDA : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government are aware that medical examination of students, if and when conducted in schools, is reduced to a mere formality of taking height and weight ;

(b) whether all the students are subjected to X-ray and Chemical examination ; and

(c) how Government propose to ensure that such examinations meet minimum requirements of a complete medical check up ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) No, Sir. The model Cumulative Health Card which the Central Government have recommended to the State Governments for adoption in schools provides for Family history, past illness of the child,

and observations on child's skin, eyes, ears, nose, throat, mouth, lungs etc., apart from recording his height and weight and plotting the growth curve.

(b) No, Sir. Excepting certain Rural Health Units and Training Centres in West Bengal where laboratory examinations of stools, urine, blood and throat swab and chest X-ray are included in medical inspection, the school children are not normally subjected to X-ray and laboratory examinations in view of the limited financial resources of the State Governments. However, if during medical examination, any such test is indicated, arrangements are immediately made by the medical officer with the specialists in Government hospitals for special investigation.

(c) Both Education and Health being State subjects, it has been suggested to the State Governments that school children should be medically examined when they enter the schools and at least once each during middle and high school stages.

Indian Team to Participate in 1972 Olympic Games

5079. SHRI D. K. PANDA : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state the special efforts made by Government to prepare the Indian team to participate in the Olympic Games at Munich in 1972 with a view to regaining the lost World hockey crown ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : It is primarily for the Indian Hockey Federation to take steps for regaining the lost Olympic title in hockey. Government will however assist the Federation technically by providing intensive training to our players at the National Institute of Sports Patiala from time to time and by giving financial assistance towards passage cost for participation in International matches to be held prior to the forthcoming Olympics so that our team gets as much pre-olympic match practice as possible.

Proposal to connect Varanasi with Salem by constructing a National Highway

5080. SHRI DEVINDER SINGH GARCHA : Will the Minister of SHIPPING

AND TRANSPORT be pleased to state :

(a) whether there is any proposal under the consideration of Government to connect Varanasi with Salem by constructing a National Highway :

(b) if so, the estimated cost of the project ; and

(c) how long will it take to complete this project ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) No, Sir, Varanasi is connected with Salem by an existing National Highway (N H No. 7)

(b) and (c) Do not arise

Proposal to Construct a New National Highway connecting Amritsar With Delhi

5081. SHRI DEVINDER SINGH GARCHA : Will the Minister of SHIPPING AND TRANSPORT be please to state .

(a) whether Government propose to construct a new national highway connecting Amritsar with Delhi besides G T. Road, and

(b) if so, when a decision is likely to be taken in the matter ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) No, Sir.

(b) Does not arise.

मध्य प्रदेश में खेलों का विकास

5082. श्री बंगा चरण बीक्षित : क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश में खेलों का विकास करने के लिए वहाँ की सरकार ने कोई योजना तैयार की है ;

(ख) क्या उक्त प्रयोजन के लिए राज्य

सरकार को वित्तीय सहायता देने के लिये केन्द्रीय सरकार ने निर्णय किया है ; और

(ग) यदि हाँ, तो कितनी धन राशि देने का निर्णय किया गया है ?

शिक्षा और समाज कल्याण मंत्रालय में उप-मंत्री (श्री के० एस० रामास्वामी) : (क) राज्य सरकार से जानकारी मांगी गई है ।

(ख) और (ग). योजनायें प्राप्त होने और उन पर विचार करने के पश्चात् निर्णय लिए जायेंगे ।

मध्य प्रदेश के लिए मंजूर किये गये आदिवासी ब्लाक

5083. श्री बंगा चरण बीक्षित : क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश के लिए कुल कितने आदिवासी ब्लाकों की मंजूरी दी गई है और उनके लिए मंजूरी देने के लिए क्या कसौटी अपनाई गई तथा चालू वर्ष में उन पर अनुमानित : कितना व्यय होने की सम्भावना है , और

(ख) पूर्व निमाड़ तथा होशंगाबाद जिलों के लिये कितने आदिवासी ब्लाक मंजूर किये गये ?

शिक्षा और समाज कल्याण मंत्रालय में उप-मंत्री (श्री के० एस० रामास्वामी) : (क) 127 अपनाई गई कसौटिया निम्नलिखित हैं :—

- (1) 150-200 वर्गमील का क्षेत्रफल ;
- (2) लगभग 25,000 की कुल आबादी ;
- (3) 66 $\frac{2}{3}$ प्रतिशत आदिमजातीय आबादी ।
- (4) एक सामान्य प्रशासनिक एकक के रूप में कार्य करने की व्यवहार्यता ।

अनुमानित खर्च 146.00 लाख रुपये होगा ।

(ख) पूर्वी मिनाड़ तथा होशंगाबादी जिलों के लिए मंजूर किए गये आदिमजातीय विकास खण्डों की संख्या क्रमशः 2 तथा 1 है।

औद्योगिक वित्त निगम द्वारा मध्य प्रदेश में उद्योगों को दिये गये ऋण

5084. श्री गंगा चरण बीक्षित : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) गत तीन वर्षों में औद्योगिक वित्त निगम द्वारा मध्य प्रदेश में उद्योगों के लिए कुल कितना ऋण मंजूर किया गया ; और

(ख) क्या ऐसे ऋण अब केवल औद्योगिक दृष्टि से पिछड़े क्षेत्रों को ही दिये जायेंगे और यदि नहीं, तो इसके क्या कारण हैं ?

वित्त मंत्री (श्री यशवन्तराव चव्हाण) :

(क) भारतीय औद्योगिक वित्त निगम द्वारा मध्य प्रदेश में स्थित औद्योगिक प्रतिष्ठानों को पिछले तीन वर्षों अर्थात् 1968-69, 1969-70 और 1970-71 (जुलाई-जून) में कुल मिलाकर 106,00 लाख रुपये के ऋण मंजूर किए गए थे।

(ख) भारतीय औद्योगिक वित्त निगम सभी पात्र प्रायोजनाओं को वित्तीय सहायता देता है चाहे वे प्रायोजनायें पिछड़े जिलों/क्षेत्रों में स्थित हों या और कहीं स्थित हों, बस कि उनको ऐसी सहायता के लिए उपयुक्त पाया गया हो। किन्तु, योजना आयोग द्वारा अधिसूचित पिछड़े जिलों/क्षेत्रों में स्थित प्रायोजनाओं को सहायता रियायती आधार पर दी जाती है बस कि वे ऐसी सहायता के लिए निर्दिष्ट शर्तों को पूरा करते हों। अधिसूचित पिछड़े जिलों/क्षेत्रों में स्थित लघु और मध्यम आकार के उद्योगों की रियायती आधार पर वित्त देने का उद्देश्य ऐसे क्षेत्रों में औद्योगिक विकास की गति को तेज करने में सहायता देना है। इसका यह मतलब नहीं है कि अन्य क्षेत्रों में स्थित सक्षम प्रायोजनाओं को सहायता से वंचित रखा जाए।

स्टेट बैंक आफ इण्डिया द्वारा स्थानीय क्रियान्वित समिति का गठन

5085. श्री गंगा चरण बीक्षित : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या स्टेट बैंक द्वारा, अपनी विभिन्न राज्यों की शाखाओं में बहु एजेंटों के सभापतित्व में ही स्थानीय क्रियान्वित समितियों के गठन के प्रश्न पर विचार किया जा रहा है ;

(ख) यदि नहीं, तो इस प्रकार की समिति का गठन केवल बिहार में ही क्यों किया गया है ; और

(ग) मध्य प्रदेश की शाखा में इस प्रकार की समितियों का गठन कब किया जायेगा ?

वित्त मंत्री (श्री यशवन्तराव चव्हाण) :

(क) जी, नहीं। राज्यों में स्थित विभिन्न शाखाओं में अपने-अपने एजेंटों की अध्यक्षता में स्थानीय कार्यान्वयन समितियों के गठन का कोई प्रस्ताव स्टेट बैंक आफ इण्डिया के विचाराधीन नहीं है।

(ख) बिहार में राज्य सरकार ने, राज्य के विकास कार्यों में समन्वय के प्रयोजन से कृषि और उद्योग के वित्त-पोषण के लिए एक समन्वय समिति गठित की है जिसके साथ स्टेट बैंक आफ इण्डिया सम्बद्ध है।

(ग) भाग (क) और (ख) के उत्तर को देखते हुए यह प्रश्न उपस्थित नहीं होता।

छात्रों के लिए भारत बर्लिन यात्रा

5086. श्री जगन्नाथ सिन्हा : क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अपने देश की योजनाओं के क्रियान्वयन से छात्रों को परिचित कराने और छात्रों के बीच एकता स्थापित करने के लिए छात्रों

के लिए 'भारत दर्शन माझाओ' की व्यवस्था करने की कोई योजना सरकार के विचाराधीन है, और

(ख) यदि नहीं, तो इसके क्या कारण है ?

शिक्षा और सञ्चाल कल्याण मन्त्रालय में उप-मन्त्री (श्री के० एम० रामास्वामी) (क) और (ख) इस प्रकार की कोई योजना सरकार के विचाराधीन नहीं है। तथापि विश्वविद्यालय अनुदान आयोग एक ऐसी योजना चला रहा है जिसके अन्तर्गत एक विश्वविद्यालय के विद्यार्थियों को (50 से अधिक नहीं) अन्य राज्यों के शैक्षणिक, सांस्कृतिक और औद्योगिक विवासो का गहरा ज्ञान प्राप्त करने हेतु उनके दर्शनीय स्थानों/विश्वविद्यालयों को देखने के लिए दो सप्ताह की यात्रा के लिये 'यात्रा छात्रवृत्तियाँ' दी जाती हैं। सामान्यतः यह यात्रा दो स्थानों तक ही सीमित है।

इसके अतिरिक्त विद्यार्थियों को हमारी पंचवर्षीय योजनाओं के क्रियान्वयन से परिचित कराने और उनमें एकता तथा राष्ट्रीय एकीकरण स्थापित करने के लिए, शिक्षा विभाग निम्नलिखित योजनायें कार्यान्वित कर रहा है —

- (i) विश्वविद्यालय कालेज अध्यापकों में योजना सम्बन्धी चेतना जागृत करने हेतु योजना मंचों की स्थापना।
- (ii) विश्वविद्यालयों और कालेजों में राष्ट्रीय एकीकरण समितियाँ स्थापित करके राष्ट्रीय एकीकरण को बढ़ावा देने के लिए शैक्षणिक कार्यक्रम, लेखक शिविरों और अन्तरराज्य विद्यार्थी अध्यापक शिविरों का आयोजन।
- (iii) राष्ट्रीय एकीकरण को प्रोत्साहन देने के लिए ऐच्छिक युवक सगठनों को सहायता।

Upliftment of Hill People of Darjeeling District

5087. SHRI SAROJ MUKHERJEE : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state

(a) whether the Government are considering to formulate any comprehensive scheme for the upliftment of the hill people of Darjeeling District, West Bengal ;

(b) whether the West Bengal Government have represented for those hill people ; and

(c) if so, when the scheme is likely to be implemented ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) (a) and (b) No, Sir

(c) Does not arise.

Pay Scales of Teachers in Andaman and Nicobar Islands

5088. SHRI HUKAM CHAND KACHWAI Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state

(a) whether the pay scales of teachers of Drawing, Music, Crafts and Physical Education in the Middle and Higher Secondary classes, possessing certificate diploma in the subject with Matric certificate, in the Andaman and Nicobar Administration, are not the same as those of such teachers in Delhi Administration ;

(b) whether certain representation from the President of the Andaman and Nicobar Teachers' Association has been received by Government, and

(c) if so, the reaction of Government thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA): (a) The pay scales are not the same in all cases.

(b) Yes, Sir.

(c) The matter is receiving the attention of the Government.

राजस्थान, पश्चिम बंगाल और बिहार में
तस्करी के माल का पकड़ा जाना

5089. श्री हुकम चन्द कछवाय : क्या वित्त
मंत्री यह बताने की कृपा करेंगे कि :

(क) 1 जनवरी, 1968 से लेकर आज तक
राजस्थान, पश्चिम बंगाल तथा बिहार में राज्य-
घार, कितने मूल्य का तस्करी का माल पकड़ा
गया ;

(ख) उनमें स्वर्ण कितना है और उसका
कितना मूल्य है ; और

(ग) इस सिलसिले में कितने व्यक्तियों को
पकड़ा गया है और उनके विरुद्ध क्या कार्यवाही
की गई है ?

वित्त मंत्रालय में राज्य मंत्री (श्री के०
आर० गणेश) : (क) से (ग) सूचना एकत्रित
की जा रही है तथा सभा-पटल पर रख दी
जायेगी ।

बिहार के विष्णुपुर टाउन से जाली करेंसी
नोटों के छापने के काम माने वाली
सामग्री का बरामद किया जाना

5090. श्री हुकम चन्द कछवाय : क्या वित्त
मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अप्रैल 1971 में, बिहार के विष्णु
पुर टाउन से जाली करेंसी नोट छापने का बहुत
सा सामान बरामद किया गया ; और

(ख) यदि हां, तो इस सम्बन्ध में कितने
व्यक्तियों को बन्दी बनाया गया है और उनके
विरुद्ध क्या कार्यवाही की गई है ?

वित्त मंत्रालय में राज्य मंत्री (श्री के० आर०
गणेश) : (क) और (ख) सम्बन्धित राज्य

सरकारों से सूचना इकट्ठी की जा रही है और
यथासमय सभा पटल पर रख दी जायेगी ।

Furnishing of Coochbehar Airport and its
Lounge

5091. SHRI B. K. DASCHOWDHURY :
Will the Minister of TOURISM AND CIVIL
AVIATION be pleased to state :

(a) whether the Coochbehar Airport and
its lounge has not yet been furnished although
a reasonable amount of money has already
been sanctioned by the Director General of
Civil Aviation ; and

(b) if so, the amount of money sanc-
tioned for the purpose and the reasons for
the delay ?

THE MINISTER OF TOURISM AND
CIVIL AVIATION (DR. KARAN SINGH) :

(a) A new set of furniture has now been
provided in the passenger lounge at the Cooch
Behar aerodrome.

(b) A sanction for Rs. 8934/- (including
departmental charges) was issued but there
was some difficulty in getting the furniture.

Promotion to the post of Assistant Commercial
Manager in the Indian Airlines

5092. SHRI B. K. DASCHOWDHURY :
Will the Minister of TOURISM AND CIVIL
AVIATION be pleased to state :

(a) whether a complaint was made to the
Indian Airlines Corporation that persons
belonging to the Scheduled Castes and Schedu-
led Tribes were not given due representation
or any preference for the post of Assistant
Commercial Manager in the Eastern sector
at Calcutta ;

(b) whether after the said complaint, he
agreed to promote some officers belonging to
the Scheduled Castes and Scheduled Tribes to
the position of Assistant Commercial Manager
and if so, whether any such appointment has
been made ; and

(c) the percentage of Scheduled Caste and
Scheduled Tribes officers to the total number
of officers in the cadre of Assistant Commercial
Manager in the Indian Airlines ?

THE MINISTER OF TOURISM AND CIVIL AVIATION . (DR. KARAN SINGH)

(a) Yes Sir

(b) . Although there is no reservation for Scheduled Caste/Tribe candidates for appointment to the post of Assistant Commercial Manager, Indian Airlines on their own had decided to give some weightage to such candidates and accordingly selected four candidates belonging to these communities for this post of whom one has since been appointed as Assistant Commercial Manager

(c) 15% at present

Repayment of Loans to U S S R

5093. **SHRI PILOO MODY** Will the Minister of FINANCE be pleased to state

(a) whether in the year 1970-71 the total disbursement to the Soviet Union by way of debt servicing was more than the total debts of the Soviet Union outstanding at our credit, and

(b) if so, the reaction of the Government in this regard ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) (a) and (b) No, sir At the beginning of the year 1970-71, the total debt outstanding to the U S S R amounted to Rs 394.8 crores. During the year 1970-71 debt service payments both on account of principal and interest to the U S S R, amounted to Rs 70.21 crores

खुदाई कार्य में प्रगति

5094 **श्री शंकर बयाल सिंह** क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि

(क) देश में इस समय कितने स्थानों पर भारतीय पुरातत्व सर्वेक्षण के तत्वावधान में खुदाई का कार्य जारी है, और

(ख) स्वतन्त्रता के पश्चात् देश में पुरातत्व खुदाई में क्या प्रगति हुई है ?

शिक्षा और समाज कल्याण मंत्रालय और संस्कृति विभाग में उप मंत्री (श्री डी० पी०

बाबू) (क) भारतीय पुरातत्व सर्वेक्षण द्वारा 6 स्थलों पर पिछले कार्य मौसम में (अक्टूबर 1970 से मार्च 1971 तक) खुदाई करवाई गई जिसके नाम हैं

(1) पुराना किला (दिल्ली), (2) सरकोटदा (कच्छ) (3) बर्जाहोम (कश्मीर) (4) कुशिनगर (जिला देवरिया) (5) काशीपुर (जिला नैनीताल) (6) सफाई (जिला एटा)। इन 6 स्थलों पर आगामी मौसम में भी काम जारी रहेगा। पिछले कार्य मौसम के दौरान चंडीगढ़, पाटलिपुत्र, मार्टण्ड तथा ध्यूर में खुदाई का काम हाथ में लिया गया।

(ख) स्वतन्त्रता प्राप्ति के पश्चात् भारत ने हमारे ज्ञान की लुप्त बडियों को जोड़ने के लिए विशेष पुरातत्विक महत्व के स्थलों पर खुदाई करवाने का एक सुनिश्चित कार्यक्रम जारी रखा और हममें काफी प्रगति की।

विस्तृत ब्यौरा हम प्रकार है

स्वातन्त्रोत्तर काल में मद्रास और हिमाचल प्रदेश में प्रारम्भिक पाषाण युग के काफी स्थलों का पता लगाया गया और उनकी खुदाई की गई जिनके नाम क्रमशः 'मद्रसियन और 'सोहन' संस्कृति हैं। अतिरामपरवम (जिला चिगलेपेट) में द्विमुखी हस्त कुठार विशिष्ट आरंभिक पाषाणयुग के मद्रसियन उद्योग के अति महत्वपूर्ण स्थलों के बारे में तो विस्तार से सर्वेक्षण किया गया जबकि हिमाचल प्रदेश में गुलेर के आसपाम के क्षेत्र की खोज की गई और उनकी आंशिक रूप से खुदाई की गई जिसके परिणामस्वरूप एक मुखी गडासे, गुटिका हस्तकुठार, द्विमुखी गडासे आदि के सुन्दर नमूने प्राप्त हुए।

केन्द्रीय दक्षिण और पूर्वी भारत में मध्य और उत्तर पाषाण युग के अवशेष प्राप्त हुए। कुछ उत्तर पाषाणयुगेन स्थल, जहाँ खुदाई की गई है ये हैं—मध्य प्रदेश में होशंगाबाद, जिला बर्दमान (पश्चिम बंगाल) में बोटभामपुर तथा जिला निरुलबेलो (तमिलनाडु) में टेरी स्थल अत्यन्त महत्वपूर्ण नवपाषाण युगी स्थल केवैद्वं

है जिसकी खुदाई काशीर में की गई और जहाँ नर्तकियों, ओपदार अस्थिभे; पाषाण औजारों तथा मानव और पशु गबाधानों से उत्तरी नव-पाषाण संस्कृति का जिस के संभवत भारत-एतर सहसंबंध थे, काफ़ी रोचक प्रमाण प्राप्त हुआ।

बुधई (जिला मयूरगंज), नागार्जुनकोंडा (जिला गुट्टूर), पायसपल्लोर (जिला उत्तरी अर्काट तथा ब्रह्मगिरि (जिला चितलदुर्ग) पर खुदाई से पूर्वी भारतीय तथा दक्षिणी नवपाषाण संस्कृतियों के बारे में विस्तृत बातों का पता चला।

इससे कही अधिक महत्वपूर्ण खोज थी भारत में सिंधुघाटी सभ्यता के शातापिक स्थल जो उत्तर में पंजाब के रोपड़ से लेकर दक्षिण में गुजरात के भागवत तथा पूर्व में उत्तर प्रदेश के मेरठ डिवीजन तक फैले हुए हैं। वाग्मव मे अन्तिम नामवाने स्थल ने 'सिंधु' सभ्यता के नामकरण के औचित्य के संबंध में विद्वानों को फिर से सोचने के लिए बाध्य कर दिया है क्योंकि अब 'हरप्पा' संस्कृति के रूप में इसका फिर से नामकरण किया गया है। हरप्पा संस्कृति के अनेको खूबे हुए स्थलों में से पाँच विशेषरूप से महत्वपूर्ण हैं। राजस्थान कालोबांगन से, जिसमें नगस्योजना के पैटर्न दिखाए हुए हैं जहाँ पश्चिम में दुर्ग और पूर्व में निवास स्थल है जो हरप्पा और मोहनजोदड़ो से मिलते-जुलते हैं पूर्व हरप्पा बस्तियों का पता चलता है जिसमें एक जुता हुआ खेत भी है जो संभवत सप्तर में आविष्कृत सर्व-प्रथम कृषि भूमि हैं। गुजरात के लोथलो से एक गोदों के अवशेषों का पता चला है जिसके साथ इस बात के प्रमाण मिले हैं कि फारस की खाड़ी के देशों के साथ व्यापार चलता था। पंजाब में रोपड़ और उत्तर प्रदेश में आलमगिरपुर परिपक्व हरप्पा संस्कृति के स्थल होने के कारण उनसे हरप्पा बस्तियों के ऊपर चित्रित-थूसर भांड संस्कृति के अवशेषों का पता चला है। कच्छ में सरकोटवा से, जिसकी खुदाई अभी हाल ही में हुई है, ऐसे आर्धक्षिप्त दुर्ग और निवास स्थलों का पता चला है जो पूर्व हरप्पा और हरप्पा और उत्तर हरप्पा कालों के हैं।

दक्कन और पश्चिमी सारर के उत्तर हरप्पा ताम्रपाषाण संस्कृति के ज्ञान में महत्वपूर्ण वृद्धि की गई। राजस्थान से जिला उदयपुर के जिलंद नामक स्थान पर खुदाई की गई जोकि पश्चिमी भारत के वानस संस्कृति का एक महत्वपूर्ण प्रारूप स्थल है। उत्तरी डेकन में ताम्रपाषाणयुगीन जिन स्थलों की खुदाई की गई है वे हैं—प्रकाश (जिला धुलिया) और ताप्ती सिस्तान में बहल (जिला खानदेश) जिनसे दक्कन प्रारम्भिक ऐतिहासिक संस्कृति के बारे में भी उपयोगी प्रमाण मिले हैं।

सफ़ई (जिला एटा) से हाल ही में जो खुदाई की गई है उससे गैरिक वर्ण भांड की गुलना में रहस्यमय ताम्रसंभ्रहो की समस्या को गुलज्ञाने में सहायता मिली है। हस्तिनापुर, अहिक्षेत्र अलमगिरपुर, रोपड़ इत्यादि स्थानों पर पाये गये चित्रित थूसर भांडो ने ये केवल यथा-कथित 'अधयुग' पर नये सिरे से रोशनी डाली है अपितु भारत की प्रारम्भिक संस्कृति, जो महा-भारत से सम्बद्ध समझी जाती है, के विषय में भी प्रचुर प्रमाण सामग्री उपलब्ध की है।

अहिक्षेत्र, हस्तिनापुर और पुराना किला (दिल्ली) जैसे स्थानों पर की गई खुदाई से तो पूर्व मौर्य कालीन और उत्तर मौर्य कालीन संस्कृति को उस श्रृंखला का पता चलता है जो युग कुमाण और गुप्त बाद के काल में से होकर गुजरी है जबकि जगतप्राम और रत्नगिरि के स्थलों से ईसवी सन् के प्रारम्भिक कालों क्रमश ब्रह्मी और बौद्ध से संबंधित रोचक अवशेष प्रकाश में आये हैं :

जिला गुट्टूर में नागार्जुनकोंडा पर व्यापक भ्रंश उद्धार खुदाई की गई जिससे कृष्णा नदी के नागार्जुन सागर झील में अधिकांश स्थल खूब गया है। इस स्थल से पाषाण, नव पाषाण और महापाषाण युगों से लेकर मध्ययुग तक के अवशेष प्राप्त हुए हैं। प्रारम्भिक ईसवी शताब्दी के ऐतिहासिक काल से संबंधित अनेकों बौद्ध स्तूप, शैल्य और बिहार तथा कुछ बह्य मंदिर ईश्वरकु रम्बावों का एक दुर्ग एक सीढ़ीदार स्तम्भद्वय

तथा एक अखाड़ा मिला। हलके अवशेष और अपेक्षाकृत महत्वपूर्ण स्मारक उठाकर एक पहाड़ी पर स्थापित कर दिए गए हैं जोकि आजकल नागार्जुनसागर झील में एक टापू है।

ग्रांड ट्रंक रोड को अधिकार में लेने का प्रस्ताव

5095. श्री संकर बयाल सिंह : क्या नौबहन तथा परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार का विचार ग्रांड ट्रंक रोड को अपने अधिकार में लेने का है;

(ख) क्या उन्हें पता है कि बिहार में उक्त सड़क की दशा अत्यन्त शोचनीय है तथा वर्षा ऋतु में कर्मचारियों तथा मोटर गाड़ियों को इधर उधर रुक जाना पड़ता है; और

(ग) क्या सरकार ने कोई ऐसी योजना तैयार की है जिससे सभी राज्य इसका उपयोग कर सकें ?

संसदीय कार्य तथा नौबहन और परिवहन मंत्री (श्री राज बहादुर) (क) से (ग) : पेशावर से कलकत्ता तक स्थल मार्ग का पुराना नाम ग्रांड ट्रंक सड़क है। अब राष्ट्रीय राजमार्गों का नाम संख्याओं के रूप में दिये गये हैं। राष्ट्रीय राजमार्ग 1 वह सड़क है जो अमृतसर से जालन्धर, लुधियाना, करनाल और दिल्ली को जाती है। दिल्ली से राष्ट्रीय राजमार्ग 2 आगरा, इटावा, बोगनीपुर, कानपुर, इलाहाबाद, बाराणसी, ससराम, धनबाद वर्तमान कलकत्ता जाती है। पुराना ग्रांड ट्रंक सड़क दिल्ली से बुलन्दशहर, अलीगढ़ और कानपुर जाती है। यह भाग राष्ट्रीय राजमार्ग नहीं है बल्कि राज्य मुख्यमार्ग है जिसका अनुरक्षण उत्तर प्रदेश सरकार करती है। यह सड़क राष्ट्रीय राजमार्ग 3 के समाप्ति जाती है और इस सड़क को राष्ट्रीय राजमार्ग के रूप में अपने हाथ में लेने का विचार नहीं है। राष्ट्रीय राजमार्ग 2 का शेष भाग नहीं है जो पुरानी ग्रींड ट्रंक सड़क है और इसका अनुरक्षण और सुधार राष्ट्रीय राजमार्ग विधियों

से किया जा रहा है। ग्रींड ट्रंक सड़क का बिहार में पड़ने वाला भाग इकहरी गली वाली काली सतह की तंग और कमजोर पटरी वाली सड़क है। अपर्याप्त चौड़ाई के कारण भारी मोटर गाड़ियों का आरपार जाने में कच्चे किनारों का इस्तेमाल करना पड़ता है और वर्षा के समय वे कभी कभी जमीन से फंस जाते हैं। इस सड़क को चौड़ा करने और सशक्त करने का काम चौपी योजना काल में किया जा रहा है। अन्य मुख्य मार्गों की भांति ग्रींड ट्रंक सड़क भी यातायात के लिए उपलब्ध है और किसी ऐसी योजना बनाने का प्रश्न नहीं उठता है जिससे इसका प्रयोग सब राज्य कर सकें।

UNESCO Coupon Scheme for Inflow of Cultural and Scientific Material

5096. SHRI C. CHITTIBABU : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state .

(a) the outline of UNESCO coupon scheme in regard to the inflow of cultural and scientific material ;

(b) whether the coupons are payable in local currency of the country requiring such material ; and

(c) whether Government propose to popularise the scheme in India for a free flow of ideas and cultural achievements abroad ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI D. P. YADAVA) : (a) The UNESCO Coupon Scheme enables institutions and individuals in any one country to buy publications, educational films and scientific material from other countries without their having to acquire foreign exchange for the purpose. The purchaser buys coupons, paying for them in his local currency, and sends them directly to the supplier abroad who executes the order and redeems the coupons with UNESCO in the currency of his choice. In all participating countries, the Governments have appointed distributing agencies to sell UNESCO Coupons. In India, the distributing body is the Indian National Commission for Co-operation with UNESCO. UNESCO coupons are intended for the use of both

institutions and individuals. Coupons for the purchase of scientific materials are, however, available only to educational and research institutions. Coupons can be used for the purchase of articles including scientific equipment and materials, films, books, periodicals, photocopies, microfilm copies, art reproductions, charts, globes, maps, filmstrips, sheet music and gramophone records etc. and for the payment of membership subscription to learned societies. The import of material purchased with UNESCO coupons can be carried out through normal commercial channels, and the release of such materials on arrival in India is allowed without any import licence. The scheme does not, however, offer immunity from payment of customs duty which may be payable under the rules in force at the time of import. UNESCO coupons are widely accepted by suppliers throughout the world in payment for supply of the articles mentioned above.

(b) The coupons, which are in dollar denominations, are sold to institutions and individuals in local currencies e.g. in India against rupee payment. The sale proceeds so realised are, however, transmitted by the selling agency to UNESCO periodically in hard currencies except in a few cases where UNESCO accepts payment in local currencies.

(c) As a result of circular letters issued by the Indian National Commission for Co-operation with UNESCO, the scheme is well-known in India to universities, other educational and research institutions and organisations, laboratories, interested individuals etc. The present demand for coupons is far in excess of the amount of foreign exchange being allotted by Government for this purpose during each year, which is about Rs. 10 lakhs. When the restrictions on allocation of foreign exchange are relaxed, the scheme will be further publicised and promoted.

Missing of Equipment and Books from the Regional College of Education, Bhopal

5097. SHRI M. RAM GOPAL REDDY :
SHRI N. K. SHARMA :
SHRI R. R. SINGH DEO :

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether a substantial quantity of scientific equipment supplied to the Bhopal

Regional College of Education by UNESCO as also a number of books in the College library are missing ;

(b) if so, whether any inquiry has been instituted to fix the responsibility ; and

(c) the findings of the inquiry ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) : Scientific equipment worth about 9,000 Roubles (approximately Rs. 75,000/-) was received by the College as aid from UNESCO. The equipment was inspected last year by Dr. M F. Kolpakov, UNESCO expert assigned to the National Council of Educational Research and Training, who indicated that only minor parts were missing. Subsequently in November, 1970 a further verification was done by a Lecturer in Physics, who indicated that some items were untraceable or missing. The exact value of the items and parts missing is being worked out.

Verification of books in the College library has been conducted on three occasions in the last 5 years. 75 books worth Rs. 391 27 were found missing upto July 1966, a further 165 books worth Rs. 1,058 62 were found missing in October '67 and the third stock verification conducted in October 1970 revealed that another 449 books were missing. The value of the books is being ascertained.

(b) and (c). A further detailed verification of stocks has been ordered by the Principal of the College. The National Council of Educational Research and Training has also appointed a three-man committee headed by Prof. Rais Ahmed, Head of the Department of Physics, Aligarh Muslim University to visit Bhopal and report its findings after an enquiry. The Committee's report indicates that out of the equipment by UNESCO there is shortage to the value of Rs. 1,500/- approximately. Action to fix responsibility for the loss will now be taken.

केन्द्रीय मन्त्रियों तथा सचिवों की विवेक यात्राएं

5098. श्री सुलचन्द्र दाया : क्या विच संजी यह मताने की कृपा करेगे कि :

(क) कितने केन्द्रीय मंत्री तथा सचिव 1970-

71 के दौरान विदेशों की यात्रा पर गये और वर्ष 1968-69 तथा 1969-70 के क्रमश आकड़े क्या हैं ; और

(ख) उन्होंने किन किन देशों की यात्रा की और उक्त वर्षों में उक्त यात्राओं पर कितना व्यय हुआ ?

बिज्ञ मंत्रालय में राज्य मंत्री (श्री के० आर० गणेश) (क) और (ख) सूचना इकट्ठी की जा रही है और उपलब्ध होते ही सदन की मेज पर रख दी जायगी ।

परमाणु ऊर्जा आयोग द्वारा मांगे गये
अनुदान

5099. श्री मूलचन्द्र डागा क्या वित्त मंत्री यह बताने की कृपा करेंगे कि

(क) क्या परमाणु ऊर्जा आयोग ने संचार उपग्रह छोड़ने के लिये तथा परमाणु ऊर्जा के लिये अनुदानों की मांग की है ,

(ख) यदि हा, तो कितनी राशि की मांग की गई है , और

(ग) उनके मंत्रालय की उस पर क्या प्रतिक्रिया है ?

वित्त मंत्रालय में राज्य मंत्री (श्री के० आर० गणेश) : (क) जी हा ।

(ख) और (ग) वर्ष 1971-72 के लिये अनुदान की मांगों में वित्त मंत्रालय की सहमति से निम्नलिखित रकमें शामिल की गई है

(i) परमाणु ऊर्जा के विकास के लिये कुल व्यवस्था (प्रशासनिक सहायता, अनुसंधान केन्द्र, परमाणु खनिजों का विकास, अणुशक्ति आदि सभी सम्बन्धित कार्य) हमसे शामिल है) 9361 90 लाख रुपये

(ii) अन्तरिक्ष अनुसंधान कार्यक्रम तथा उपग्रह छोड़ने की क्षमता के विकास के लिये व्यवस्था । 1210 32 लाख रुपये

Malpractices in Examinations Held in West Bengal

5109 SHRI SAMAR GUHA · Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state .

(a) whether recent examinations held in West Bengal for Universities Colleges and Schools have been very largely vitiated due to malpractices ,

(b) whether Government propose to set up a committee to go into the problems of holding fair examinations , and

(c) whether the system of examinations will be changed to stop such malpractices ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D P YADAVA) (a) to (c) Information is being collected and will be laid on the Table of the Sabha in due course

Vehicles brought by refugees from Bangla Desh while crossing India Borders

5103 SHRI SAMAR GUHA Will the Minister of SHIPPING AND TRANSPORT be pleased to state

(a) whether the Bangla Desh freedom fighters and refugees have brought cars, jeeps, buses, and rickshaws with them while crossing Indian borders , and

(b) if so, number of such vehicles brought into West Bengal, Assam, Meghalaya and Tripura ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) (a) and (b) According to the information received from the Government of West Bengal, some refugees from Bangla Desh have brought motor vehicles with them while crossing over to the territory of West Bengal Details regarding the number of the vehicles brought into the State are being collected from the State Government.

In regard to the other three States, the information required in both the parts of the Question is being collected from the respective State Governments

A statement will be laid on the Table of the Sabha, when complete information is received from all the four States.

Amount paid to Research Institute of ancient Scientific Studies New Delhi for Translating Books

5104. SHRI RAMACHANDRAN KADANNAPPALLI : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether an amount of Rs. 33,000/- was paid for translating some books to one firm named 'Research Institute of Ancient Scientific Studies' New Delhi ; and

(b) whether any enquiry was held in the matter ; and if so, the result thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) and (b). An amount of Rs. 32,604/- only was paid to this Institute. The question of furnishing proper Utilization Certificates by the Institute has been looked into from time to time and is being pursued.

Reconstitution of Indian Airlines Board.

5105. SHRI RAMACHANDRAN KADANNAPPALLI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government have considered to reconstitute the Board of Directors of the Indian Airlines ; and

(b) if so, the time by which it is likely to be reconstituted ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). The term of the present board of Indian Airlines is till the 31st July, 1971 and its reconstitution is under consideration.

Coins Recovered on Barakhamba Road, New Delhi

5106. SHRI RAMACHANDRAN KADANNAPPALLI : Will the Minister of EDUCATION AND SOCIAL WELFARE be

pleased to state :

(a) whether the coins recovered on Barakhamba Road, New Delhi about two years back, have been received by the National Museum New Delhi ; and

(b) if so, the particulars thereof and if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) No, Sir.

(b) It is understood that the coins are still in the District Malkhana and the mode of their disposal has not yet been decided by them.

Circulation of 2 Rupee Note.

5107. SHRI RAMACHANDRAN KADANNAPPALLI : Will the Minister of FINANCE be pleased to state :

(a) whether 2 rupee note has been found most unpopular in the country , and

(b) if so, the steps taken by Government to stop its circulation and increase the one rupee note circulation, which is a popular one ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) and (b). Government have no reason to believe that the two rupee note is an unpopular denomination. It is true that the one rupee denomination is more widely used but that does not mean that the two-rupee denomination does not serve a useful purpose. Government have no intentions of discontinuing it.

बटगाँव विश्वविद्यालय के कुलपति की प्रधान मंत्री से बातचीत

5108. श्री रामचन्द्रान कादन्नप्पल्ली : क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बंगला देश से बटगाँव विश्व-विद्यालय के कुलपति श्री अजीजुर रहमान मलिक

ने विस्थापित शिक्षकों एवं बुद्धिजीवि के बारे में 17 जून 1971 को प्रधान मंत्री के साथ बातचीत की थी;

(ख) यदि हां, तो किन विषयों की चर्चा की गई; और

(ग) सरकार की उस बारे में क्या प्रतिक्रिया है ?

शिक्षा और समाज कल्याण मंत्रालय तथा संस्कृति विभाग में उप मंत्री (श्री डी० पी० यादव (क) 17 जून, 1971 को कुलपति की प्रधान मंत्री से भेंट, केवल शिष्टाचार के नाते थी।

(ख) और (ग) : प्रश्न नहीं उठता।

खेलों का विकास

5109. श्री रामावतार शास्त्री : क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या देश में खेलों के विकास के लिये सरकार ने योजना बनाई ;

(ख) यदि हां, तो उसकी मुख्य बातें क्या हैं ; और

(ग) इस योजना को सरकार किस ढंग से कार्यान्वित करेगी ?

शिक्षा और समाज कल्याण मंत्रालय में उप-मंत्री (श्री के० एस० रामास्वामी) : (क) देश में खेलों के विकास हेतु सरकार ने छः योजनाएं बनाई हैं।

(ख) विवरण सभा पटल पर रखा जाता है। (ग्रंथालय में रखा गया। देखिये संख्या LT-682/71)

दिल्ली परिवहन कर्मचारी संघ द्वारा प्रस्तुत ज्ञापन

5110. श्री रामावतार शास्त्री : क्या नौवहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली परिवहन कर्मचारी संघ ने अभी हाल में प्रधान मंत्री को एक ज्ञापन दिया था;

(ख) यदि हां, तो ज्ञापन में किन बातों का उल्लेख किया गया है; और

(ग) इस बारे में सरकार की क्या प्रतिक्रिया है ?

संसदीय कार्य तथा नौवहन और परिवहन मंत्री (श्री राज बहादुर) : (क) जी हां। संघ ने मार्च, 1971 में प्रधान मंत्री को एक ज्ञापन दिया था।

(ख) ज्ञापन में उठाई गई मुख्य बातें निम्न प्रकार हैं :—

(1) दिल्ली में सड़क परिवहन सेवाओं के परिचालन को एक अलग सांविधिक निगम को अन्तरण कर देना चाहिए।

(2) दिल्ली के संघीय क्षेत्र में दिल्ली परिवहन उपक्रम मार्गों तथा अन्य मार्गों पर अपनी बसों को चलाने के लिए गैर सरकारी परिचालकों को दिये गये परमिटों को रद्द करने के लिए सरकार द्वारा राज्य परिवहन प्राधिकरण को निदेश जारी करना चाहिए। तथा

(3) उपक्रम के भाड़े ढाँचे में वृद्धि की जाय ताकि अपने राजस्व को बढ़ाया जा सके।

(ग) निगम के अधिक्रमण सम्बन्धी धारा 490 के अधीन शक्तियों को छोड़ कर दिल्ली नगर निगम अधिनियम, 1957 के अन्तर्गत केन्द्रीय सरकार की सभी शक्तियों का अब दिल्ली के उप-राज्यपाल द्वारा प्रयोग किया जा सकता है। इसलिए गैर सरकारी परिचालकों के परमिटों को रद्द करने के लिए केन्द्रीय सरकार द्वारा राज्य परिवहन प्राधिकरण को कोई निदेश नहीं दिया जा सकता।

इस समय दिल्ली परिवहन उपक्रम को एक सड़क परिवहन निगम के रूप में बदलने के लिए

आवश्यक विधान सरकार के सक्रिय विचाराधीन है। इसका ब्यौरा तैयार किया जा रहा है।

जहा तक दिल्ली में बस भाड़े में वृद्धि का सम्बन्ध है, इस पर विचार करने तथा निर्णय लेने का कार्य दिल्ली परिवहन समिति, जो दिल्ली नगर निगम अधिनियम के अन्तर्गत दिल्ली परिवहन उपक्रम के प्रबन्ध के लिए उत्तरदायी है, पर निर्भर है।

सड़कों का विकास

5111. श्री नवल किशोर शर्मा क्या नौबहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सयुक्त राष्ट्र अन्तर्राष्ट्रीय विकास अभिकरण के तत्वावधान में एक अध्ययन दल ने देश में सड़कों के विकास के बारे में कुछ मुझाव दिये हैं, और

(ख) यदि हा, तो उस पर सरकार ने क्या कार्यवाही की है ?

संसदीय कार्य तथा नौबहन और परिवहन मंत्री (श्री राज बहादुर) : (क) और (ख) : सभवतः माननीय सदस्य के ध्यान में भारतीय निर्यात माल के घरेलू परिवहन के उस अध्ययन की प्रारम्भिक रिपोर्ट है जो साराभाई तकनोलॉजिकल विकास सिडिकेट प्राइवेट लि० के प्रभाग के परिचालन अनुसंधान दल द्वारा निर्यात सर्वधन प्रभाग, अन्तर्राष्ट्रीय विकास (यू० एस्० सहायता) की सयुक्त राज्य एजेन्सी नयी दिल्ली के समर्थन स्पोन्सरशिप में की गयी थी। यह दल कुछ और जानकारी एकत्रित कर रहा है जिसे वह अंतिम रिपोर्ट जिसे उसने अभी प्रस्तुत करना है, में आवश्यक सशोधन कर सके।

जयपुर में तस्कर व्यापारियों का पकड़ा जाना

5112. श्री नवल किशोर शर्मा . क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या तस्करों के एक अन्तर्राष्ट्रीय गिरोह के एक सदस्य को जयपुर में गिरफ्तार किया गया था तथा उससे पाकिस्तान से लाये गये बहुत से रत्न आदि बरामद किये थे ;

(ख) क्या पाकिस्तान के साथ लगी राजस्थान की सीमा पर भारी मात्रा में तस्करी होती है ;

(ग) यदि हा, तो क्या वहा तस्करी रोकने के लिये सरकार का कार्यवाही करने का विचार है , और

(घ) क्या उक्त व्यक्ति से की गई पूछताछ से गिरोह के अन्य सदस्यों के सबध में कुछ पता लगा है और यदि हा, तो उनके विरुद्ध क्या कार्यवाही की गयी है ?

वित्त मन्त्रालय में राज्य मंत्री (श्री के० आर० गणेश) (क) 2 जून 1971 को जयपुर में एक व्यक्ति से स्विटजरलैंड और फ्राम में निर्यात 151 किलोग्राम भार के सफेद और लाल कृत्रिम नगीने बरामद किए गए जिनका मूल्य लगभग 20,000 रुपये था। ये नगीने पकड़ लिए गए और जिन दो व्यक्तियों के बारे में इस मामले में ग्रस्त होने का संदेह था, उन्हें गिरफ्तार कर लिया गया और बाद में जमानत पर रिहा कर दिया गया। इस सम्बन्ध में की गई जाच-पड़ताल से ऐसा कोई संकेत नहीं मिलता कि इस मामले में तस्करों के किसी अन्तर्राष्ट्रीय गिरोह के किसी सदस्य का हाथ है।

(ख) और (ग) : ऐसा कोई संकेत नहीं है कि पश्चिम पाकिस्तान में सटी हुई राजस्थानी सीमा पर बड़े पैमाने पर तस्कर आयात-निर्यात का काम होता है। फिर भी तस्कर व्यापार को रोकने के लिए आवश्यक उपाय किए गए हैं जिनमें निम्नलिखित उपाय शामिल हैं :—

(i) सीमा पर महत्वपूर्ण स्थलों पर नई निवारक भुगिया स्थापित करना।

(ii) सूचना के परस्पर आदान-प्रदान के लिए तथा तस्कर व्यापार को रोकने के

लिए प्रभावशाली कदम उठाने के सम्बन्ध में सीमा शुल्क पुलिस तथा सीमा सुरक्षा दल के बीच बार-बार बैठकें आयोजित करना।

(iii) समय-समय पर विभिन्न विभागों के वरिष्ठ अधिकारियों की उच्चस्तरीय बैठकें आयोजित करके सीमा सुरक्षा दल, पुलिस तथा सीमाशुल्क के बीच समन्वय सुनिश्चित करना।

(घ) प्रश्न के भाग (क) में दिए गए उत्तर को ध्यान में रखते हुए यह प्रश्न नहीं उठता।

Restrictions Imposed on Co-operative Land Development Banks

5113. SHRI N. K. SHARMA : Will the Minister of FINANCE be pleased to state :

(a) whether the Reserve Bank of India has imposed certain restrictions on Co-operative Land Development Banks while making advances to the cultivators for pumps, wells and tractors ;

(b) if so, whether these fresh restrictions are likely to hamper agricultural growth in the less developed States of Rajasthan, Himachal Pradesh and Bihar ; and

(c) if so, whether Government propose to instruct the Reserve Bank of India to withdraw these instructions and if not, the reasons thereof ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) (a) No Sir,

(b) and (c), Do not arise.

20 Paise Racket in Delhi, Bombay, Madras and Calcutta

5114. SHRI P. K. DEO : Will the Minister of FINANCE be pleased to state :

(a) whether attention of the Government of India has been invited to a report in the Times of India of 22nd June, 1971 regarding the 20-paise racket in Delhi, Bombay, Madras and Calcutta ;

(b) whether Government have received any report in this regard from the Enforcement Directorate or some other sources ; and

(c) if so, the nature thereof and action being taken against the culprits ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) to (c). Government's attention has been drawn to this news item, but there is no evidence to substantiate that 20 paise coins are being passed off as gold sovereigns in any of these cities.

National Institute of Education-Health Education Welfare Projects

*5115 SHRI SAT PAL KAPUR : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the NCERT carried out nine National Institute of Education-Health Education Welfare Projects in the years 1963-66 with the assistance from the United States Office of Education at an expenditure of Rs 13,04,135/- (app.) ; and

(b) if so, the specific and practical uses these studies have been put to in developing programmes for school education ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) Yes, Sir. These projects were carried out by the N C E R.T. at an expenditure of Rs. 13,74,135/-.

(b) Six reports have been printed and three are under print. One report is going into a reprint. Workshops and seminars for utilising the results were arranged. Printed reports were circulated to all the State Governments and Union Territory Administrations. Some States like Rajasthan, Gujarat, Assam, Madhya Pradesh, Mysore and Bihar utilised the results of studies as follows :

(i) for raising achievement motivation of school students ;

(ii) for guidance, allocation and selection of students to different courses of study through the application of

scholastic aptitude tests grades VIII and XI developed under National Institute of Education-Health Education Welfare Project No. 033 ;

- (iii) for improving inspection and supervision practices in schools ;
- (iv) for conducting research studies in wastage and stagnation and for undertaking action programmes to reduce the extent of educational wastage and school dropouts ;
- (v) for launching remedial programmes in those areas of Mathematics in which the achievement of students is rather low ;
- (vi) for preparing better tools for evaluating the performance of students in schools ; and
- (vu) for improving the existing curricula in Mathematics and for adopting new methods of teaching Mathematics in higher secondary schools.

Development of Village Bhakra in Himachal Pradesh as a Tourist Resort

5116. SHRI NARAIN CHAND PARASHAR : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether there is any plan to develop village Bhakra of Himachal Pradesh as a tourist resort ; and

(b) if so, the steps contemplated in this regard ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) No, Sir. However, the Department of Tourism has set up a Cafeteria at Govind Sagar and it is also proposed to provide two lunches there.

(b) Does not arise.

Steps to Encourage Women to take up Flying profession

5117. SHRI N. TOMBI SINGH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the steps taken to encourage women to take up flying profession :

(b) the number of women Flying Officers in the Civil Aviation Sector and the States to which they belong ; and

(c) whether Government propose to take any special measures to increase the number of women Flying Officers ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) Women candidates are eligible to enrol at any subsidised flying club or gliding club in the country. In addition, the Banasthal Vidya-pith which has opened a flying wing for its women trainees, has been included in the Government Flying Subsidy Scheme as a special case.

(c) Two women pilots are employed with Indian Airlines, one of whom comes from Bihar and the other from Uttar Pradesh.

(c) There is no such scheme at present.

Centres Selected for Development of Tourism in North Kanara

5118. SHRI B. V. NAIK : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether any survey of the tourist attractions in the mountainous coastal District of North Kanara has been made ;

(b) if so, which are the centres that have been identified for development ; and

(c) if not, the approximate time within which the survey will be completed ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) No, Sir.

(b) and (c). Do not arise.

Amount granted to Tamil Nadu Government by the Reserve Bank

5119. SHRI C. CHITTEBABU : Will the Minister of FINANCE be pleased to state :

(a) the amount granted by the Reserve Bank of India to the Tamil Nadu Government

for constructing houses for the poor and for giving loans under agricultural loan scheme ;

(b) the actual amount demanded by the Tamil Nadu Government ; and

(c) the reason for not providing sufficient loan to Tamil Nadu Government for the aforesaid purpose ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) and (b). The Reserve Bank does not grant loans and advances directly to State Governments for construction of houses or for giving agricultural loans. However, besides giving short duration ways and means advances, the Reserve Bank of India grants to the State Governments, loans for subscribing to the share capital of co-operative credit societies for strengthening their capital base. The amount of advances for this purpose is determined on the basis of certain criteria prescribed, such as the opening of branches at block levels ; overdues not exceeding 30 per cent of the societies' loans outstanding and realistic lending programmes of the societies etc. During the year 1970-71, an amount of Rs. 149 67 lakhs was sanctioned by the Reserve Bank to the Tamil Nadu Government against Rs. 435 44 lakhs applied for.

(c) The full amount applied for could not be sanctioned as some of the criteria prescribed were not satisfied.

Enquiry into working of Jute Mills in West Bengal

5120. **SHRI INDRAJIT GUPTA :** Will the Minister of COMPANY AFFAIRS be pleased to state :

(a) Whether Government have investigated the reasons for the discrepancies in the working results of jute mill companies in West Bengal, although they are all using the same raw material, selling in the markets and paying standardised wages to their labour ;

(b) whether the Kamarhathy Jute Co., which declared losses over the past 4 years, has recently sold shares at Rs. 228/- per share although the market quotation is only Rs. 74/- per share ; and

(c) whether Government have appointed Cost Auditors for any of the jute mill companies ?

THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY) : (a) and (b). Information is being collected and will be laid on the Table of the House.

(c) The Government have not prescribed under Section 209(1) (d) of the Companies Act, 1956, the maintenance of cost records in the case of Jute Industry and therefore the appointment of Cost Auditors under Section 233B of the said Act does not arise.

Establishment of a Tourist Centre at Jhalda, District Purulia (West Bengal)

5121. **SHRI DINESH JOARDER :** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the attention of Government has been drawn to the possibilities of establishing a tourist Centre at Jhalda, Purulia district, West Bengal ;

(b) whether Government have received any proposal from the West Bengal Government in this regard ; and

(c) if so, the reaction of Government thereto ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). The Department of Tourism is not aware of any such suggestion.

(c) Does not arise.

Setting up of an All-India Circus Institute in Kerala

5122. **SHRI C. K. CHANDRAPPAN :** Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether there is any scheme to set up an All-India Circus Institute in Kerala ;

(b) if so, the main features of the Scheme ; and

(c) when the Institute is likely to start functioning ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K S RAMASWAMY) .
(a) No, Sir,

(b) and (c) Do not arise

Construction of Metalled Roads in Bihar during Fourth Five Year Plan

5123 SHRI N. K SINHA Will the Minister of SHIPPING AND TRANSPORT be pleased to state

(a) how many miles of metalled roads are to be constructed in Bihar in the Fourth Five Year Plan period , and

(b) the total allocation made for this purpose ?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR)

(a) and (b) The Fourth Plan provision for road development in the State Plan of Bihar is Rs 34.23 crores covering P W D roads (including the State's share for Ganga bridge at Patna), improvement of Municipal roads and C D roads Against this total provision, the target for the construction of surfaced roads under the State Plan is 1232 miles

Passage Cost of Indian Hockey Team to Singapore

5124 SHRI MUHAMMED SHERIFF Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state

(a) whether the Indian Hockey Federation had requested Government to meet the passage cost for an Indian Team to participate in the International Hockey Tournament to be held at Singapore in August, 1971 , and

(b) if so, the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S RAMA-SWAMY) (a) Yes, Sir

(b) Government have acceded to the request.

Committee to Probe Students Unrest in Kashi Vidyapeeth

5125. SHRI MUHAMMED SHERIFF Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state

(a) whether Kashi Vidyapeeth has formed a committee to probe student unrest and to suggest measures to bring about normalcy there and

(b) if so, the time by which the report of the Committee is likely to be submitted ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D P YADAVA) (a) No, Sir

(b) Does not arise

Enquiry into Fire in the Ship 'State of Assam'

5126 SHRI MUHAMMED SHERIFF Will the Minister of SHIPPING AND TRANSPORT be pleased to state

(a) whether any enquiry was held into the fire which broke out in the ship 'State of Assam' at the Alexandra Docks in Bombay on 18th June, 1971 , and

(b) if so, the result thereof ?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) (a) and (b). A preliminary enquiry into the causes of fire is being conducted by the Nautical Surveyor, Mercantile Marine Department, Bombay and is expected to be completed before the end of this month

Withdrawal of Excise Duty on Ready-Made Garments

5127 SHRI MUHAMMED SHERIFF : Will the Minister of FINANCE be pleased to state .

(a) whether a delegation of the Clothing Manufacturers Association of India met him on the 16th June, 1971 and requested him to withdraw the levy of 10 per cent Excise Duty imposed on ready-made garments ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) Yes, Sir.

(b) Since this is a matter relating to Budget proposals it is not possible to give any reactions to the representation at this stage. The representation on the subject is under examination.

Development of Minor ports in Orissa

5128. **SHRI DEVENDRA SATPATHY :** Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) which of the minor ports in the State of Orissa are being developed, during the Fourth Plan period and their estimated cost ; and

(b) whether any proposals for the development of minor ports at Chilka, Konark and Puri in Orissa have been submitted by the Government of Orissa, and, if so, when the Government of India propose to work out the same ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) Gopalpur in Orissa has been selected for development under the Centrally Sponsored Schemes during the Fourth Plan period. The estimate for its development is under examination.

(b) No, Sir.

Demand for appointment of a Committee to enquire about working conditions of Public Transport Workers

5129. **SHRI P. M. MEHTA :** Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether a demand has been made from some Public Transport workers to

appoint a National Level Committee to go into the working and living conditions of Public Transport Workers ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) No.

(b) Does not arise.

Results of Anti-Smuggling Measures

5130. **SHRI BHOGENDRA JHA :** Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 1359 on 4th June, 1971 and state :

(a) whether as a result of the steps taken to check smuggling into India, there has been any reduction in the volume of smuggling in the past two years ; and

(b) if so, to what extent ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) and (b). The value of the goods seized as a result of the anti-smuggling measures during the last 5 years is as under :—

Year	*Value of the goods seized (Rs. lakhs)
1966	661
1967	1640
1968	1939
1969	2501
1970	2207

*In respect of gold, international monetary price and in respect of other articles, the Indian market price has been adopted as the basis for this table.

Recognition of Secondary School Certificate of Bangla Desh

5131. DR RANEN SEN : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government have decided to recognise Secondary School Certificates of Bangla Desh as equivalent to the Matriculation and corresponding certificates in India ;

(b) whether six Vice-Chancellors of Indian Universities have made a scheme to utilise evacuee educationists from Bangla Desh ; and

(c) if so, the nature of the same ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE, AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) For purposes of employment under Government of India, the following certificates of East Bengal have been recognised as equivalent to the Matriculation/Corresponding Certificates issued by the Boards of Secondary Education/Universities in India :

(i) Certificate granted by the East Bengal Secondary Education Board, Dacca ;

(ii) Secondary School Examination Certificate awarded by the Boards of Secondary Education at Komila, Rajshahi and Khulna in East Bengal ; and

(iii) Secondary School Certificate awarded by the Board of Intermediate and Secondary Education, Jessore, East Bengal.

(b) and (c). According to the information furnished by the Vice Chancellor Calcutta University a committee consisting of the Vice-Chancellors of Calcutta, Burdwan, Jadavpur, Kalyani, North Bengal, Rabindra Bharti and Visva Bharati Universities, the Secretary of Education Department, West Bengal, the Director of Public Instruction, West Bengal and the President of West Bengal Board of Secondary Education has been formed under

the Chairmanship of the Vice-Chancellor of Calcutta University with a view to devising ways and means for rendering assistance to educationists who have come over from East Bengal. The Committee has appealed to the Vice-Chancellors of the various Universities in India to offer temporary appointments to such educationists as Visiting Fellows.

Loans Advanced by State Bank of India to Different Categories of Persons in Khalilabad, U. P.

5132. SHRI K. C. PANDEY : Will the Minister of FINANCE be pleased to state :

(a) the amount of advance given to persons belonging to different classes or various purposes during the period 1st April, 1971 to 30th June, 1971 by the State Bank of India at Khalilabad, district Basti, Uttar Pradesh ; and

(b) the number of such applications submitted during the period and those rejected and also the number of such applications which are pending for disposal ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) and (b). The information is being collected and will be laid on the Table of the House.

राष्ट्रीय सेवा कोर के लिए गोरखपुर विश्वविद्यालय को अनुदान

5133. श्री कृष्ण चन्द्र पाठे : क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राष्ट्रीय सेवा कोर के लिए गोरखपुर विश्वविद्यालय को सरकार ने अनुदान दिया है ; और

(ख) यदि हाँ, तो पिछले तीन वर्षों में वर्ष-वार कितनी धनराशी दी गई है ?

शिक्षा और समाज कल्याण विभाग में उप-मंत्री (बी के० एस्० रामास्वामी) : (क) जी हाँ ।

(ख) :

वर्ष	रकम
1968-69	कुछ नहीं।
1969-70	70,000 रु० (35,000 रुपये सीधे और 35,000 रुपये राज्य सरकार के जरिए)।
1970-71	84,000 रु० (राज्य सरकार के जरिए)।

**गोरखपुर विश्वविद्यालय द्वारा आयोजित
राष्ट्रीय सेवा कोर के शिविर**

5134. श्री कृष्ण चन्द्र पांडे : क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गोरखपुर विश्वविद्यालय ने जून के महीने में जब कि विश्वविद्यालय में अवकाश था और विद्यार्थी तथा अध्यापक शहर से बाहर गये हुए थे तो राष्ट्रीय सेवा कोर के शिविर का आयोजन किया था ; और

(ख) यदि हां, तो शिविर की आयोजना उस समय करने के क्या कारण है ?

शिक्षा और समाज कल्याण मंत्रालय में उप-मंत्री (श्री के० एस० रामास्वामी) : (क) जी हां।

(ख) राष्ट्रीय सेवा योजना छुट्टियों में शिविर चलाने की व्यवस्था भी करती है।

**Construction of New Building of National
Council of Applied Economic Research**

5135. SHRI R. P. YADAVA : Will the Minister of FINANCE be pleased to state :

(a) whether the new building of the National Council of Applied Economic

Research, New Delhi has been constructed recently ;

(b) if so, the amount that has been spent on the construction of the building and furnishings ;

(c) whether sub-standard bricks, cement and sand have been used by the contractors ; and

(d) the control exercised during the course of construction and whether the work has been completed according to the specifications ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESHI) : (a) The main building of the National Council of Applied Economic Research was constructed in 1960. However, during 1970-71, an additional floor was constructed.

(b) An amount of Rs. 4.17 lakhs was spent on construction of the additional floor including servants quarters and Rs. 88,500 on furnishings including replacement of old furniture.

(c) No, Sir.

(d) The work has been completed according to specifications. It was supervised by a civil engineer from the Council and also by a reputed firm of architects. There was also a Building Committee of the Governing Body of the Council which reviewed the progress of the construction work from time to time.

Memorandum from Military Pensioners

Employed in Public Undertakings

5136. SHRI DASARATH DEB : Will the Minister of FINANCE be pleased to state :

(a) whether Government have received any representation or memorandum from the Military pensioners employed in the public undertakings with regard to deduction of pensions from their salary ; and

(b) if so, the decision taken by Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) Yes, Sir Such a Memorandum has been received from the Chakeri Ex-Services Men's Association, Chakeri, Kanpur wherein they have sought extension of the benefit of pay *plus* pension allowed to Government employees absorbed in Public Undertakings to Military pensioners re-employed in Public Undertakings.

(b) Pursuant to the Administrative Reforms Commission's recommendations made in their report on Public Sector Undertakings the Government have decided to require deputationists to opt either for permanent absorption in public sector enterprises where they are serving or revert to their parent cadres within specified time-limits. In order to provide incentives to suitable deputationists to opt for permanent absorption in the undertakings where they are serving, Government have agreed to the payment of pay *plus* pension in certain cases. These orders are equally applicable to Defence Services personnel employed in non-defence production undertakings who opt for permanent absorption in the enterprises where they are serving, on resignation from their parent cadres. The orders do not apply to Defence Services personnel absorbed in defence production undertakings since they do not have to permanently opt for service in the enterprises where they are serving or revert to the parent cadres. The orders do not also apply to re-employed pensioners, either civil or defence. These orders also do not apply to departmental undertakings where the question of option does not arise.

Expenditure on School Education in Union Territories

5137. SHRI M. SAJANARAYAN RAO : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the amount of money spent by Government annually on the education of children of the primary, middle and secondary stages in each Union Territory where such education is free ; and

(b) the average expenditure incurred per child per year in each Union Territory on education ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) and (b). The requisite information is being collected from the Administrations of the Union Territories and will be laid on the table of the Sabha as soon as possible.

Measures Taken for Advancement of Socially and Educationally Backward Classes

5138 SHRI K. NARAYANA RAO : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the steps taken for the advancement of socially and educationally backward classes which are independently treated from the Scheduled Castes and Scheduled Tribes in terms of Article 15(4) of the Constitution ,

(b) whether any reservations for the appointments or posts in terms of Article 16(4) have been made by the Union Government and if so, the extent thereof ,

(c) whether a Commission contemplated under Article 340 of the Constitution was appointed, if so, its recommendations ,

(d) whether the Union Government is aware that Backward Classes lists in some States were sustained by the Supreme Court and were struck down by the same Court in the case of some other States, particularly Andhra Pradesh ; and

(e) if so, whether the Union Government is contemplating to bring about Constitutional amendment towards a uniform policy ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : (a) As far as the Central Government are concerned only the Scheduled Castes and Scheduled Tribes are treated as backward classes on the basis of caste. Backward Classes other than the Scheduled Castes and Scheduled Tribes are determined on the basis of economic criteria and they are covered under the general schemes.

(b) The Central Government has not made any provision for reservation in services

for communities other than the Scheduled Castes and Scheduled Tribes.

(c) Yes. A Commission under the Chairmanship of Kaka Kalelkar was appointed in 1953. The Report of the Commission along with a Memorandum of the action taken thereon were presented to both the Houses of Parliament on the 3rd September, 1956 as required under article 340(3).

(d) It has come to the notice of Government that the Supreme Court has struck down the lists of Backward Classes adopted by some State while it has sustained those of some others. The main consideration here has been the propriety of the criteria adopted by the States concerned.

(e) No Constitutional amendment is considered necessary in this matter.

Grants for Anglo-Indian Community for Education

5139. SHRI K. NARAYANA RAO : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the amount of grants given during the last three years, year-wise, by the Central Government in terms of Article 337 of the Constitution for the benefit of the Anglo-Indian community in respect of education ; and

(b) whether similar grants are still being given ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) and (b). The special concessions granted for the education of the Anglo-Indian community according to Article 337 were for a specific period of ten years. Nevertheless in pursuance of a decision taken at the Chief Minister's Conference on 20-3-60 and the then Union Home Minister's advice to Chief Ministers in this regard grants of Rs. 7,000 each year during 1968-69, 1969-70 and 1970-71 to Dr. Graham's Homes, Kalimpong, were given. Similarly, grants of Rs. 4,000 each year were given to the Inter-state Board for Anglo-Indian Education in 1968-69, 1969-70 and 1970-71.

Information regarding grants given in this regard by the Ministry of Railways is being collected and will be laid on the Table of the Sabha when available.

Levy of Agricultural Tax

5140. SHRIMATI BHARGAVI THANK-APPAN : Will the Minister of FINANCE be pleased to state :

(a) whether the Central Government have issued instructions to the States for levying of agricultural tax ; and

(b) if so, the names of the States where the adverse reactions have been noticed in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) and (b) : Taxation of agriculture is a State subject under the Constitution and it is primarily for the State Government to take action for the levy of taxes on agriculture. The Government of India are of the view that for the purpose of discouraging the growth of inequalities, the affluent sections of the rural population should be made to contribute adequately towards the resources mobilisation effort in which both the Centre and the States share equal responsibility. The Government of India have therefore from time to time been urging the State Governments to take effective steps to mobilise resources from the agricultural sector.

No formal representation opposing this view has been received from any State Government.

Preservation of Wild Life in Madhya Pradesh

5141. SHRI UMED SINGH RATHIA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether wild life is declining in Madhya Pradesh ;

(b) if so, the steps Government of India propose to take to check the same ; and

(c) the amount to be spent in Madhya Pradesh during 1971-72 for the purpose ?

THE MINISTER OF TOURISM AND CIVIL AVIATION : (DR. KARAN SINGH) :

(a) There has unfortunately been a decline in the population of certain species of wild life in Madhya Pradesh and in India as a whole over the past few decades.

(b) A moratorium on the killing of tigers was suggested by the Government of India to all State Governments last year, and the Government of Madhya Pradesh has now banned the killing of tigers for a period of two years. Killing of other endangered species such as Barasingha or the Swamp Deer and the Black Buck is also prohibited. The Department of Tourism has contributed Rs. 52,500 towards a project for the protection and multiplication of Barasinghas in the Kanha National Park, and a team of Experts from the World Wild Life Fund is now in Madhya Pradesh to assist in the implementation of this project.

(c) A provision of Rs. 10 lakhs has been made in the budget of the Department of Tourism for 1971-72 for the improvement of five selected sanctuaries and national parks of which Kanha National Park in Madhya Pradesh is one.

Advertisement by Air India regarding disrobing of Women

5142. **SHRI SHYAMNANDAN MISHRA :** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether in an advertisement regarding the Jumbo Jets, the Air India have shown the disrobing of women (Gopies) ; and

(b) if so, whether Government approved of this advertisement ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) and (b). The advertisement with the caption "Swing high big chariot" which was published by Air-India in April, 1971 was part of the Corporation's campaign to promote their Jumbo Jet aircraft (Boeing 747s). The theme of the interior decor of the 747s is the popular Krishna legend. The illustration in the advertisement was an adaptation of one of the incidents from the life of Lord Krishna depicted on the walls of Air-India's jumbos. This advertisement was stopped soon after it appeared in the newspapers and the entire

campaign based on the Krishna theme has since been discontinued.

Foreign Talent Engaged for Designing Jobs in Air India

5143. **SHRI BHOGENDRA JHA :** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether foreign talent has been imported for designing 'shalwar' and 'Kamiz' for Air India's hostesses and if so, the reasons thereof ;

(b) for how many functions, jobs, designing and cooking, foreign talent has been imported, from which countries and at what cost ; and

(c) whether such talent was not available in the country ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) Air-India had in 1969 entered into an agreement with the Paris couturier, Jacques Esterel, for designing uniforms for air hostesses against transportation on Air-India services. His services were engaged to design a distinctive uniform with an Indian touch for foreign air hostesses employed in Air-India who were wearing western style dress. Mr. Esterel was engaged because of his world-wide reputation in this field.

(b) and (c). In 1968, Air-India obtained the services of experts from M/s. Orlane of Paris for training air-hostesses in beauty treatment. There was no payment as the arrangement was under transportation service contract.

Air-India have employed one French and one Italian Chef-de cuisine for their flight kitchens at Delhi and Bombay respectively to provide cuisine of international standards for their flights. They are paid a monthly salary of U. S. \$900 each. Such experts are not available in India.

Procedure for Admission of Foreign Students in Indian Universities

5144. **SHRI BISHWANATH JHUNJHUNWALA :** Will the Minister of EDUCATION

AND SOCIAL WELFARE be pleased to state :

(a) whether the procedure followed for admission of foreign students in Indian Universities is so cumbersome that by the time a student is finally admitted the course goes ahead quite far ;

(b) whether the enquiries from foreign students in regard to admission particulars are not attended to in time and this results in the failure of the students to avail of the facilities for admission ; and

(c) if so, the steps taken by Government to streamline the whole procedure ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) and (b). No, Sir.

(c) Does not arise.

Appointment of Committee to Suggest Facilities Required by Foreign Students in Indian Universities

5145. SHRI BISHWANATH JHUNJHUNWALA : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the University Grants Commission had appointed a Committee two years ago to suggest facilities required by foreign students in Indian Universities.

(b) whether according to a news report appearing in the 'Statesman' dated the 24th June, 1971 the Committee is said to have not started its work as yet ; and

(c) if so, the reasons for the inactivity of the Committee and the expenditure incurred on this Committee so far ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) No, Sir. However, an Advisory Committee for the welfare of foreign students in India, which was set up by the Ministry of Education

and Social Welfare in January, 1967, has been functioning.

(b) and (c). Do not arise.

Expenditure Incurred on Tourist Promotion in Union Territories

5146. SHRI ERASMO DE SEQUEIRA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the expenditure incurred by Government on tourist promotion from Central funds, in each Union Territory during the last three years, yearwise ; and

(b) the expenditure incurred by India Tourism Development Corporation for tourist promotion in each Union Territory during the same period ?

THE MINISTER OF TOURISM AND CIVIL AVIATION : (DR. KARAN SINGH) :

(a) and (b) The tourist promotional campaign of the Department of Tourism and the India Tourism Development Corporation, both at home and abroad, is an integrated one which seeks to project a total image of India as a country of great tourist attractions. It is not possible to give figures of expenditure on this account Territory or State wise.

Posts filled in the Commission of Railway Safety

5147. SHRI ERASMO DE SEQUEIRA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether any posts in the Commission of Railway Safety have been filled from among the officers of the Research, Designs and Standards Organisation ; and

(b) if so, the total number of posts in the Commission and the number of posts so filled ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) and (b). There are 9 Class I posts in the Commission of Railway Safety. None of them has been filled by an officer drawn from the Research, Designs and Standards Organisation of the Ministry of Railways, as no

suitable officer from that Organisation has opted for service with the Commission of Railway Safety.

Post-Matric Scholarships to S.C. and S.T. Students in Uttar Pradesh

5148. SHRI C. P. SHAILANI : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the amount of grant provided by the Central Government to Uttar Pradesh during the financial year 1971-72 for disbursement as scholarships to the Post-Matric students belonging to the Scheduled Caste and Scheduled Tribe communities ; and

(b) the per capita amount fixed for Post-Matric students of different classes ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) :

(a) Scheduled Castes Rs. 90 40 lakhs

Scheduled Tribes Rs. 0.45 lakhs

This is over and above the State Government's committed share.

(b) Scheduled Caste and Scheduled Tribe students are paid a monthly maintenance allowance varying from Rs. 27 p.m. to Rs. 112.50 p.m. (depending upon the course of study and whether the candidate stays in a hostel or is a day scholar) and all non-refundable compulsory fees and approved study tour and thesis typing/printing charges. A statement is attached.

Statement

MAINTENANCE CHARGES

Courses of study	For meritorious students*		For others**	
	Monthly Rates for those residing in hostels	Monthly Rates for day scholars	Monthly rates for those residing in hostels	Monthly rates for day scholars
1	2	3	4	5
	Rs.	Rs.	Rs.	Rs.
Preparatory/Pre-University, I.Sc., I A., I.Com., I.Sc. (Agr.), B.Sc., B.A., B.Com., Corresponding Oriental Language/Fine Arts Courses	60	40 50	40	27

*'Meritorious students' means the Scheduled Caste and Scheduled Tribe students who secure 1st Division (or at least 60% of the marks in the aggregate where no division is awarded or equivalent grading where any other grading system is used) in their Matric/Higher Secondary/Intermediate/University Final Examination.

**'Others means the Scheduled Caste and Scheduled Tribe students who do not secure 1st Division (or at least 60% of the marks in the aggregate where no division is awarded or an equivalent grading where any other grading system is used) in their Matric/Higher Secondary/Intermediate/University Final Examination.

1	2	3	4	5
M.Sc., M.A., M.Com., LL.B., LL.M. and third Year Class in Hons. Courses, Corresponding Oriental Language/Fine Arts Courses	75	52.50	50	35
D.Sc., D.Litt, Ph.D.	90	67.50	60	45
Diploma/Certificate courses in Agr., Veterinary Science, Hygiene and Public Health Courses, Sanitary Inspector's Courses, Pre-Engineering, Pre-Medical Courses, Sub-officers courses at the National Fire Service College, Nagpur	60	40.50	40	27
Diploma and Degree Courses in Indian medicine	60	40.50	40	27
Teacher's Training and Physical Education				
(a) Under Graduate Courses	60	40.50	40	27
(b) Post-Graduate Courses	75	52.50	50	35
B Sc. (Agr.), B.V Sc, Diploma courses in Rural Services Civil and Rural Engineering	75	52.50	50	35
Post-Graduate courses in Agr. Post Diploma Courses in Cooperation/Community Development	90	67.50	60	45
Bachelor of Nursing and Bachelor of Pharmacy	97.50	75	65	50
Diploma/Certificate Courses in Engineering Technology, Architecture, Medicine and courses for Overseers, Draftsmen, Surveyor, Electrician, Tool maker and wireless operator	97.50	75	65	50

1	2	3	4	5
Degree courses in Engineering Technology, Architecture, Medicine and B.A. M & S or other similar courses, Master of Pharmacy.	112.50	90	75	60
Trade Courses, e.g. Telegraphy, Book-keeping, Short-hand, Typewriting, tailoring, tanning and Leather Goods Manufacture, etc.	Ad-hoc financial assistance at the rate of Rs. 20/- p.m. (mclusive of fees).			

Fees

Scholars will be paid enrolment/registration, tuition, games, union, library, magazine, medical, examination and such other fees compulsorily payable by the scholar to the Institution or University/Board, Refundable deposits like caution money, security deposit will, however, be excluded.

Study Tours

Study tour charges upto a maximum of Rs. 100/- per year limited to the actual expenditure incurred by the students on train/bus fares, tonga charges, etc will be paid to the scholars studying professional courses, provided that the Head of the Institution certifies that study tour is essential for the scholar for the completion of his course of study.

Thesis Typing/Printing Charges

Thesis typing/printing charges upto a maximum of Rs. 100/- will also be paid to research scholars on recommendation of the Head of the Institution.

Proposal to declare Kanchipuram in Tamil Nadu as a Tourist Centre

5149. SHRI C. CHITTIBABU : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state whether Government propose to declare Kanchipuram in Tamil Nadu as a Tourist Centre and if not, the reasons therefor ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : Kanchipuram is already attracting a large number of home tourists, and no formal declaration by Government is required.

Amount Sanctioned for Sound and Light Spectacle at Mahabalipuram

5150 SHRI C. CHITTIBABU : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state the amount sanctioned by the Central Government for the Sound and Light Spectacle at Mahabalipuram in Tamil Nadu ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : The estimates are yet to be received, after which necessary financial sanctions will be made.

Design and Estimate of Oil Jetty at Madras Port

5151. SHRI S. RADHAKRISHNAN : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the number of firms that have submitted their design and estimate for the all weather oil jetty in the Madras Port ;

(b) the procedure adopted for the selection and approval of the design and estimate ;

(c) the estimates and the features of the designs received in this regard ; and

(d) whether the financial sanction was given on the reports of the concerned technical authority ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) :

(a) to (c). Except for obtaining a preliminary report and outline proposals on the Project in 1964 and 1965 from M/s. Rendel, Palmer & Tritton, a firm of Consulting Engineers, the original Project Report including the design of the Oil Dock and the estimate were prepared entirely by the Port Trust themselves. These were subsequently modified by the Port Trust on the advice of a high Level Technical Committee appointed by them in 1969, in consultation with the Government of India.

(d) Does not arise.

Construction of Oil Jetty at Madras port

5152 **SHRI S. RADHAKRISHNAN :** Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the cost of estimate sanctioned for the construction of an all weather oil jetty in the Madras Port ;

(b) the date of sanction accorded by Government ;

(c) the date of commencement of the construction work ; and

(d) the anticipated date of completion of the project ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) and (b). The reference presumably is to the Oil Dock of which the Oil Jetty forms a part. The revised cost of the construction of the Oil Dock Project, which is yet to be sanctioned by Government, is estimated at Rs. 23.20 crores as against the estimate of Rs. 9.06 crores sanctioned in January 1969.

(c) The work on the Oil Dock was commenced in 1966.

(d) The Oil Jetty, which is a part of the Oil Dock, is expected to be completed in

early 1972 while the remaining portion of the Oil Dock is expected to be completed by September 1972.

Arrest of Fr. George C. Paikadu in connection with Fake Currency Notes

5153. **SHRI GANGA REDDY :** Will the Minister of FINANCE be pleased to state :

(a) whether Government's attention has been drawn to the news of arrest of Fr. George C. Paikadu, a priest at Chirakadu in Kottayam District of Kerala, in connection with fake currency notes ;

(b) whether more than ten other persons have been arrested from Andhra Pradesh in this connection ; and

(c) if so, the action taken against them ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) to (c). Information is being collected from the State Governments concerned and will be laid on the table of the House in due course.

Pay Scales in Central Inland Water Transport Corporation

5154. **SHRI JYOTIRMOY BOSU :** Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government had set up a Central Inland Water Transport Corporation (a Government of India Undertaking) in the Assam region by taking over the work from its predecessor the RSN, IGN and Rly. Co. Ltd and

(b) if so, the pay scales of various grades of employees before the taking over of these companies and the pay scales now existing in the Corporation ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, & SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) The Central Inland Water Transport Corporation which was set up in February 1967 took over the work of the Rivers Steam Navigation Company Ltd., in May, 1967 in pursuance of a scheme of Arrangements approved by the Calcutta High Court.

(b) A statement showing the pay scales of various grades of employees of the Rivers Steam Navigation Co., and of those of the Central Inland Water Transport Corporation is laid on the table of the House. [*Placed in Library. See, No. LT—683/71*],

American Foundations Operating in Educational and Social Welfare Field

5155. SHRI JYOTIRMOY BOSU : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the number of American Foundations (P) operating in India in the educational and social welfare field ; and

(b) whether Government have taken any steps to control their activities ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) According to available information, nine American Foundations are rendering financial assistance in the form of grants/fellowships.

(b) Assistance by these Foundations is given only with the approval of the Government of India.

International Gang of Idol Lifters

5156. SHRI BIRENDER SINGH RAO : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government have seen the press report in the 'Hindustan Times' dated the 30th June, 1971 wherein it has been stated that an international gang of idol lifters is currently busy in stealing precious idols from various temples and holy shrines in the hilly regions of Jammu ;

(b) if so, the number of idols which have been stolen during the last one year from different hilly areas of Simla and Jammu and Kashmir ; and

(c) the steps taken or proposed to be taken by Government to stop this menace ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) and (b). Yes, Sir. The Lakshmi Narayan and Gupta-Ganga temples at Bharderwah from where four idols are reported to have been stolen are not centrally protected monuments. There has, however, been no theft of art objects from any Centrally protected monuments, sites and museums in the hilly areas of Jammu and Kashmir State during the last one year. Only one theft was reported from the Centrally protected monuments/sites in Himachal Pradesh during the period 1968 to date.

(c) The measures taken or proposed to be taken to prevent thefts from monuments, museums and to prevent illegal export of antiquities have already been stated in reply to part (b), (c) and (d) of Unstarred Question No. 1989 answered in the Lok Sabha on 11.6.71.

Proposal to Purchase High Capacity Air-bus type of aircraft on routes operated by Indian Airlines

5157. SHRI BIRENDER SINGH RAO : SHRI DEVINDER SINGH GAR-CHA :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether there is any proposal under the consideration of Government to purchase and fly high capacity air-bus type of aircraft on major routes operated by Indian Airlines ;

(b) whether Government are negotiating with some foreign firms for the purchase of the above-mentioned type of aircraft ; and

(c) whether any agreement has been reached with any of the firms so far, and if so, the terms of agreement ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). No, Sir. The management of Indian Airlines is, however, making a study of its fleet requirements during the current decade.

(c) Does not arise.

**Shortage of Assistant Aerodrome Officers
in the Civil Aviation Department**

5158. SHRI C. P. SHAILANI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether there is an acute shortage of Assistant Aerodrome Officers in the Civil Aviation Department and if so, the action taken to fill up these posts ;

(b) whether a number of posts of Assistant Aerodrome Officers reserved for Departmental quota have been lying vacant for quite some-time past and if so, the number of posts and reasons for not filling them up ; and

(c) whether the seniority of Aerodrome Assistants who were promoted more than a year back has not yet been fixed and if so, the reasons therefor ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) A requisition for direct recruitment of 78 Assistant Aerodrome Officers was sent to the U.P.S.C. on 19-2-1971, who advertised the posts on the 8th May, 1971. The last date for submission of applications was 7-6-1971.

(b) and (c). One post of Assistant Aerodrome Officer is available from 28-11-1970 and 13 from 10-3-1971 to be filled by departmental promotion. The vacancies could not be filled so far as a new Grade of Aerodrome Assistants has been created and the Recruitment Rules for filling the posts of Assistant Aerodrome Officers have had to be modified to make the Aerodrome Assistants eligible for promotion to the Grade of Assistant Aerodrome Officers. The seniority of Aerodrome Assistants initially appointed from the grade of Operators, both on the basis of seniority-cum-fitness and a limited qualified test had also to be settled. This matter has been examined in consultation with the concerned Ministries and the seniority since finalised.

**केन्द्रीय हिन्दी निदेशालय में निदेशक
के पद का भरा जाना**

5159. श्री प्रताप सिंह नेमी : क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय हिन्दी निदेशालय में निदेशक का पद नियमित आधार पर केवल संघ लोक सेवा आयोग द्वारा ही भरा जा सकता है ; और

(ख) यदि हां, तो पिछले डेढ़ वर्ष में इस रिक्त पद को नियमित आधार पर भरने के लिए क्या कार्यवाही की गई है ?

शिक्षा और समाज कल्याण मंत्रालय तथा संस्कृति विभाग में उप-मंत्री (श्री डॉ० पी० यादव) : (क) और (ख). पूर्ववर्ती निदेशक 23-2-1970 को सेवानिवृत्त हुए थे। क्योंकि केन्द्रीय हिन्दी निदेशालय और वैज्ञानिक तथा तकनीकी शब्दावली आयोग को पुनर्गठित करने का प्रस्ताव विचाराधीन है, इसलिए निदेशक के पद पर दीर्घकालीन आधार पर तुरन्त नियुक्ति करना उचित नहीं समझा गया। इसलिए, इस पद पर, मंत्रालय के एक स्थायी उप-सचिव को तदर्थ आधार पर नियुक्त किया गया था। वह 2 अक्टूबर, 1970 को सेवानिवृत्त हुए। उसके बाद, केन्द्रीय हिन्दी, निदेशालय के प्रधान सम्पादक, डा० गोपाल शर्मा को, अगले आदेशों तक निदेशक के पद पर नियुक्त किया गया। इसी बीच निदेशक के पद के लिए, संघ लोक सेवा आयोग को उप-युक्त नामों की सिफारिश करने के लिए, विश्वविद्यालय अनुदान आयोग के अध्यक्ष डा० दौलत सिंह कोठारी की अध्यक्षता में तथा दो अन्य सदस्यों की एक समिति गठित करने का निर्णय किया गया। उक्त समिति की पहली बैठक 8 नवम्बर, 1970 को हुई और उसके बाद दो बैठकें और हुईं तथा उसने अन्ततः तीन नामों की नामिका की सिफारिश की। सूची में दिल्ली विश्वविद्यालय के हिन्दी विभागाध्यक्ष डा० नगेन्द्र के नाम की प्रथम स्थान पर संघ लोक सेवा आयोग को सिफारिश की गई। किन्तु, संघ लोक सेवा आयोग ने यह सलाह दी कि केन्द्रीय हिन्दी निदेशालय के निदेशक के पद पर नियुक्ति प्रतियोगात्मक चयन के तरीके से की जानी चाहिए। तदनुसार, उन्होंने इस प्रयोजन के लिए आयोग को मांग भेजने की सलाह

की। सित्तुनार 13 मई, 1971 को मांग भेज दी गई।

Loans advanced in Orissa under the Hotel Development Loan Scheme

5160. SHRI CHINTAMANI PANI-GRAHI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether any loan has been advanced to any person or parties in Orissa under the Hotel Development Loans Scheme ; and

(b) if so, the names of persons or parties and the amount of loans advanced so far in Orissa ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) No application for loan has been received from any party in Orissa.

(b) Does not arise.

Applications received for grant of Loans by Nationalised Banks in Orissa

5161. SHRI CHINTAMANI PANI-GRAHI : Will the Minister of FINANCE be pleased to state :

(a) the number of applications received so far by the Nationalised Banks in Orissa for granting loans for Small Scale Industries, agricultural inputs, irrigation purposes, farming and crop loan purposes :

(b) the number of persons to whom loans were given by the Nationalised Banks and the total amount of loans advanced so far ; and

(c) the action being taken on the remaining applications pending with those banks ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) to (c). Information is not maintained by banks in the form asked for by the Hon'ble member.

However data regarding number of loans sanctioned by nationalised bank and the amount outstanding in Orissa State as at the end of December 1970 are given below :—

	No. of units/ A/Cs.	Amount Outstanding (Rs. lakhs)
Small Scale Industries	243	113.70
Agriculture	1095	18.86

Since nationalisation, the nationalised banks have adopted a liberalised credit policy in respect of hitherto neglected sectors like small scale industries and agriculture. The banks consider all applications on merits, provided the schemes are operationally viable. If specific complaints of delay are received, the banks are asked to look into them.

Amount allocated to Orissa for central Sector Road Schemes

5162. SHRI CHINTAMANI PANI-GRAHI : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the amount of money allocated to Orissa for Central Sector Road Schemes during the years 1969-70 and 1971-72 and the amount spent during the above period, year-wise ;

(b) whether the Orissa Government has implemented any of the recommendations made at the meeting of the State Public Works Secretaries and Chief Engineers ;

(c) if so, the particulars thereof ; and

(d) what are the Central Sector Road Schemes in Orissa which were implemented in these three years in Orissa ?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS, AND SHIPPING AND

TRANSPORT (SHRI RAJ BAHADUR) ;

Year	Funds allotted	Expenditure incurred during the year
	(Rs. in lakhs)	
1969-70	43.26	42.59
1970-71	114.16	102.87
1971-72	39.74 (Out of "Vote on account" for expenditure during the period April-July 1971)	Expenditure figures for the year will be available only after the close of the finan- cial year

(b) and (c). The meeting of the State Public Works Secretaries and Chief Engineers was held in Delhi from the 5th to 7th June 1970 and the draft summary record of the same has been sent to the State Governments only recently.

(d) Besides continuing "Carry-over" works spilling over from the period preceding Fourth Plan, estimates amounting to Rs. 345.11 lakhs for new works for development of national highways have been sanctioned during the Fourth Five Year Plan so far, which are all in various stages of progress.

Development of Tourism in Kerala during Fourth Plan Period

5163. SHRIMATI BHARGAVI THAN-KAPPAN :
SHRI C. K. CHANDRAPPAN :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the Government of Kerala have formulated any scheme to promote tourism in the State ;

(b) if so, the main features thereof and the amount proposed to be given to the State Government during the Fourth Plan period ;

(c) whether Government of Kerala have sought any assistance from the Central Government for the purpose ; and

(d) if so, the amount asked for and the amount sanctioned by the Central Government ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :
(a) to (d). A statement showing tourism schemes proposed to be taken up by the Government of Kerala during the Fourth Plan is attached. These will be financed entirely by the State Government.

In the Central Sector, the following schemes have been included :

1. Kovalam beach resort development—proposed outlay Rs. 221.58 lakhs ; Rs. 86.58 lakhs by Department of Tourism and Rs. 135.00 lakhs by Indian Tourism Development Corporation.
2. Youth hostel at Trivandrum—estimated cost about Rs. 3 lakhs.
3. Development of facilities at Periyar Wild Life Sanctuary—allocation yet to be determined.

Statement

	(Rupees in lakhs)
1. Accommodation at Malampuzha	2.75
2. Development of Bekkal	1.75
3. Development of Periyar Wild Life Sanctuary	7.50
4. Tourist Publicity	2.00
5. Development of Kumarakom	1.00
6. Development of Thirumullavaram	3.75
7. Development of Kevalam and water supply scheme	5.00*
8. Kerala Tourism Corporation	5.00
9. Training of staff	0.50
10. Development of Palaruvi	7.50
11. Development of Ponmudi	5.00
12. Development of Ezhumalai	3.75
13. Development of Kappad	2.50
14. Construction of a floating jetty at Periyar	2.00
Total	50.00

*The outlay is now increased to Rs. 11.30 lakhs which will be met by readjustment within the Plan outlay.

Inducement to National Shipping Lines for operating on less Economic routes

5164. SHRIMATI BHARGAVI THAN-KAPPAN : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the Shipper's Council has asked the Shipping Board to induce the National Shipping lines to fill the gap in the shipping services and give preference in the matter of grant of financial assistance from the Shipping Development Fund to only those lines which operate on less economic routes ; and

(b) if so, its effect on the sale of Indian commodities abroad ?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) and (b). Yes, Sir. In December 1970, the All India Shippers' Council had submitted a note of adequacy of Shipping services for

India's overseas trade suggesting *inter alia* that National Shipping Lines may be induced to fill the gap in the shipping services and that preference in grant of financial assistance from the Shipping Development Fund be given to those lines which operate on less economic routes. As the question of additional shipping services to developing countries was already under the consideration of a sub-committee of the National Shipping Board, the above proposal has also been referred to the Sub-Committee for examination and report. The Sub-Committee will consider the aspect raised in part (b) of the question also.

Payment of leave-salary in lieu of earned leave to Government Employees

5165. SHRI A. N. CHAWLA :
SHRI K. M. MADHUKAR :

Will the Minister of FINANCE be pleased to state :

(a) whether a proposal to pay salary to Government employees in lieu of earned leave

has been under consideration of Government for quite a long time; and

(b) if so, when a final decision is likely to be taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) Yes, Sir. Attention is invited to the answer given on the 11th December, 1970 to unstarred question No. 4316 asked by Shri Vidya Dhar Bajpai.

(b) The matter is now engaging the attention of the Third Pay Commission who have in their questionnaire invited comments on this item among others.

12.00 hrs.

**CALLING ATTENTION TO MATTER
OF URGENT PUBLIC
IMPORTANCE**

**REPORTED BLOWING UP OF RAILWAY
TRACK ON EASTERN RAILWAY BY
PAKISTANI SABOTEURS**

SHRI TRIDIB CHAUDHURI (Berhampore) : I call the attention of the Minister of Railways to the following matter of urgent public importance and I request that he may make a statement thereon :—

The reported blowing up of Railway track between Majdia and Burnpur in the Sealdah Division of Eastern Railway by explosive mines placed by Pakistani saboteurs.

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : Sir, at about 05 55 hrs. on 13.7.1977, when 730 Up—Engine and Brake Van only—passed over the track beyond the Kilometre Post No. 108/6 towards Banpur, the Train Guard heard a loud explosion behind him. The Guard came to Banpur Station and reported the matter to the Assistant Station Master on duty. The Guard then went back to the place of occurrence with the Engine and Brake Van and saw that one length of rail on the Up Main Line, i.e. the western rail, was bent vertically about 10 inches and 2 CST—9 plates and 2 tie bars

were broken, by the explosion. There was a hole in the ground about 3 feet in diameter and about 2 feet deep. The Guard deputed the fireman of the Engine at the place of occurrence to stop any train coming on that line and went back to Banpur and informed the Station Master of all the details. The Station Master informed all concerned including Military authorities at Krishnanagar.

The place of occurrence is at Kilometre Post No. 108/6 in between Majdia and Banpur on the Up Main Line and it lies within one mile from Changkhalu Border, that is to say, East Pakistan Border diagonally across the field north east of the place of occurrence.

The Border Security Force came to the place of occurrence and recovered one unexploded anti-tank mine just opposite to the burst rail. The Military representative with force came shortly afterwards and ordered that there should be no movement of Trains until the Export came. The Export came within an hour and took over the unexploded anti-tank mine for investigation.

The Assistant Engineer and the Permanent Way Inspector's staff, etc., went to the place of occurrence at about 10.35 hrs. and repaired the bent rail and replaced the two broken CST-9 plates and two tie bars and declared the track fit for running at 11.35 hours.

The Government Railway Police, Ranaghat started case No. 4 on the same day under Section 126, Indian Railways Act, read with Section 3 & 5 of Indian Explosive Substances Act. The case is under investigation.

So far no arrests have been made.

SHRI TRIDIB CHAUDHURI : Sir, unfortunately, this occurrence took place on the Railways and we have to address this call attention motion to the Minister of Railways. The information we have got appears to be a sad commentary on the state of our border defences in that sensitive region of Indo-Pakistan border where just a few kilometres across Pakistani army is almost smarting for a fight...

SHRI B. S. MURTHY (Amalapuram) : itching for a fight.